

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 16.01.2023 to 22.01.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	8/3/2022	Contempt Petition (IBC)	710102018662022		ANAND SONBHADRA RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDTECH PVT. LTD. VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) AND ANR.	Rule 11 of NCLT, 2016	18/01/2023	page:27 translation, 29, 31, 33, 35,37,39,41,43,47,51,53,57,61 ,65,67,69,73,75,79,80,81,83,8 5- 93,95 - 98 not clear , ( typed copy required ) contact to registry, etc	NIPUN GAUTAM
2	21/01/2022	Company Petition IB (IBC)	710102006672022		JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	IBC under Sec 7	19/01/2023	page:81-86, 340, 364, not clear, ( typed copy required)	Ashutosh
3	4/3/2022	Company Petition IB (IBC)	710102017752022		JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Section 95(1)	19/01/2023	page:196 not clear,	Ashutosh
4	20/01/2022	Company Petition IB (IBC)	710102006402022		JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	IBC under Sec 7	19/01/2023	court fee and advocate welfare has been misplaced paste on blank side of Vakaltnama, etc	Ashutosh
5	13/04/2022	Company Petition IB (IBC)	710102028512022		BANK OF MAHARASHTRA VS RAM KISHORE ARORA	Section 95(1)	18/01/2023	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)etc	VK GUPTA
6	13/04/2022	Company Petition IB (IBC)	710102028452022		BANK OF MAHARASHTRA VS SANGEETA ARORA	Section 95(1)	18/01/2023	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama)etc	VK GUPTA
7	10/10/2022	Company Appeal(Companies Act)	710102083122022		BANK OF MAHARASHTRA VS SANGEETA ARORA	Sec 252 (3)	19/01/2023	Pgs not clear 116 to 121,124 to 126,paste welfare and court fees in blank space on vakaltnama, kindly upload only one final petition and remove extra documents,upload only final petition	Jugal
8	28/09/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102079432022		CORDIAL TECHNOLOGIES PRIVATE LIMITED VS SANGEETA ARORA	Sec. 230-232 - Second Motion	19/01/2023	Pgs not clear 136 to 161,166 to 185,236,237,250,252, pg no 285 repeated,	SURBHI TOMAR
9	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	19/01/2023	typed copy page number not mention,	Ashish
10	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	19/01/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
11	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	19/01/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish

12	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	19/01/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
13	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	19/01/2023	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, annexures not marked, true copy sign missed on every pages of annexures, etc contact to registry	Ashish
14	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	19/01/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy PAGE NUM not mention, etc contact to registry	Ashish
15	15/10/2022	Company Petition IB (IBC)	710102085842022		INTEC CAPITAL LIMITED VS JAGMAL SINGH	Section 95(1)	19/01/2023	volume 1 separate index missed,	INTEC CAPITAL LIMITED
16	15/10/2022	Company Petition (Companies Act)	710102085862022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	17/01/2023	Pg no 60 & & & 61 wrong arrange,pgs no 94 cut	Aditya
17	31/10/2022	Company Petition (Companies Act)	710102089642022		ALICE ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	19/01/2023	1rs court fees missed in vakaltnama	Sandeep
18	31/10/2022	Company Petition (Companies Act)	710102089722022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	18/01/2023	1rs court fees missed in vakaltnama	Sandeep
19	31/10/2022	Company Petition (Companies Act)	710102089682022		ALICE ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	18/01/2023	1rs court fees missed in vakaltnama	Sandeep
20	3/11/2022	Company Petition (Companies Act)	710102090702022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	18/01/2023	1rs court fees missed in vakaltnama	Sandeep
21	3/11/2022	Company Petition (Companies Act)	710102090682022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	18/01/2023	1rs court fees missed in vakaltnama	Sandeep
22	3/11/2022	Company Petition (Companies Act)	710102090692022		RAJ KUMAR ALEXANDER VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	18/01/2023	1rs court fees missed in vakaltnama	Sandeep

23	24/11/2022	Company Petition (Companies Act)	710102097252022		SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS EICHER MOTORS LIMITED	Sec. 59,Sec. 58(3)	20/01/2023	Company master data missed of respondent	Rachit
24	25/11/2022	Company Petition IB (IBC)	710102097712022		THE BANK OF BARODA LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	18/01/2023	pagE:206 not clear typed copy required etc	AMIT MAHALIYAN
25	29/11/2022	Company Petition IB (IBC)	710102098672022		SUNIL DUTT AGGARWAL VS ICICI BANK LIMITED	Section 94(1)	18/01/2023	true copy certified missed on every pages of annexure, 3rs court fee missed on Vakaltnama, jurisdiction Mumbai on behalf of page no -21, etc	Sanjay Goel
26	29/11/2022	Company Petition IB (IBC)	710102098952022		RAJKUMAR VS ICICI BANK LIMITED	Section 94(1)	18/01/2023	true copy sign missed on every pages of annexures, page 23 sign missed, page:58-65 hindi, pos missed, etc	Atul Bhatia
27	6/12/2022	Company Petition IB (IBC)	710102100642022		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	18/01/2023	page:63 not clear, etc	SANGEETA BOHRA
28	9/12/2022	Intervention Petition (IBC)	710102101972022		SUKHBIR KAUR MINHAS VS IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	18/01/2023	need to file IA Contact to registry,etc	Abhipsa Mohanty
29	13/12/2022	Intervention Petition(Companies Act)	710102102672022		MOONLIGHT PROPBUILD PVT. LTD. VS SILVER SANDS ESTATES PVT. LTD.	Sec 424 (3)	20/01/2023	Wrong income tax advance service, kindly serve to delhi dcit cell delhi high court	Sonam Sharma
30	15/12/2022	Company Petition IB (IBC)	710102103422022		SHARAK HEALTHCARE PRIVATE LIMITED VS SILVER SANDS ESTATES PVT. LTD.	IBC Section 59	18/01/2023	estamp paper missed with supporting affidavit and notarial not approved, ( estamp paper back dated &&& estamp notary missed,) contact to registry	Manish Buchasia Sant
31	16/12/2022	Company Petition IB (IBC)	710102104022022		SIDDHANT DAHIYA VS SILVER SANDS ESTATES PVT. LTD.	Section 94(1)	19/01/2023	power of attorney missed or authority letter missed,etc	Gaurav Joshi
32	16/12/2022	Company Petition (Companies Act)	710102104112022		RAJENDRA NATH BHEL & OTHERS VS PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	19/01/2023	List of dates &&& events missed, pgs not clear 41 to 60, MoA &&& AoA missed of respondent	Umesh
33	20/12/2022	Company Petition (Companies Act)	710102105202022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec. 59	17/01/2023	pg no 226 missed,3rs court fees missed in vakaltnama, true copy stamp missed in annexure	Deepak Sabharwal
34	23/12/2022	Company Petition IB (IBC)	710102106532022		VENUS INDUSTRIES VS BULLIONLINE LLP	IBC Under Sec 9	19/01/2023	page:58-59 not clear, etc	ROHIT OBEROI
35	28/12/2022	Company Petition IB (IBC)	710102107282022		DINESH BANSAL VS BULLIONLINE LLP	Section 94(1)	19/01/2023	page:31-34 cut and not clear, page:78-79, 108, 132, 135-136, not clear, remove double page numbering :77-94, 116-117, pos missed etc	Parvindra nautiyal
36	28/12/2022	Company Petition IB (IBC)	710102107512022		THE BANK OF MAHARASHTRA LIMITED VS SUDHA	Section 95(1)	19/01/2023	counsel detail missed with sign in index, affidavit verification dated missed, remove double page numbering on every pages of annexures, volume 2 nclt heading not mention and counsel details with sign missed, 25rs advocate welfare and 3rs court fee missed, etc contact to registry,	SUNNY
37	29/12/2022	Company Petition IB (IBC)	710102107662022		RELIGARE HOUSING DEVELOPMENT FINANCECORPORATION LIMITED VS LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	16/01/2023	page:129 hindi, volume 2 index missed, page:178, 182, 196, 206-209,not clear, page:212-214 cut, etc	JANENDER
38	30/12/2022	Company Petition (Companies Act)	710102107892022		DR. PREET ANAND VS C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	19/01/2023	Fees missed of section 58	Ridhima
39	29/12/2022	Company Petition IB (IBC)	710102107762022		AKHIL AHUJA VS C.P. WORLD LINES PRIVATE LIMITED	IBC Section 59	18/01/2023	page:63-73, 116-118, not clear, etc	Vishal

40	30/12/2022	Company Petition IB (IBC)	710102107822022		ASHOK KUMAR VS C.P. WORLD LINES PRIVATE LIMITED	Section 94(1)	19/01/2023	page:38-41 pages are cut and not clear, after page :88 remove double pages numbering on every pages and, some pages not clear, etc contact to registry,	Parvindra nautiyal
41	29/12/2022	Company Appeal(Companies Act)	710102107672022		ASHOK KUMAR VS C.P. WORLD LINES PRIVATE LIMITED	Sec 252 (3)	20/01/2023	Write serial no right upper side in annexure,pgs missed 21, pgs not clear 26.57 to 70,77,income tax advance service missed, true copy sign missed in annexures	Manoj
42	29/12/2022	Company Petition IB (IBC)	710102107622022		SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS NESTIVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	18/01/2023	page:200-205, 238-248, 260-296, not clear, ( typed copy required) contact to registry, etc	Dhruv Gupta
43	28/12/2022	Intervention Petition (IBC)	710102107432022		ARCHANA SINGH VS EARTH INFRFASTRUCTURES LTD.	Sec 60(5)	18/01/2023	case type wrong please choose Interlocutory Application (I.B.C) please separately delay file	Trideep Singh
44	28/12/2022	Company Petition IB (IBC)	710102107542022		PIYUSH MATHUR VS MR AMIT JAIN	Sec 60(5)	16/01/2023	wrong section and case type wrong, contact to registry, page 14 notary stamp missed on stamp paper, affidavit back dated, 1rs court fee missed on vakalatnama, etc	Ms. Tanu
45	3/1/2023	Company Petition (Companies Act)	710102000592023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. NEETA SAHA	Application under any other provisions	19/01/2023	wrong section and case type wrong, etc	Atul Sharma
46	2/1/2023	Company Petition IB (IBC)	710102000292023		SURAKSHA ASSET RECONSTRUCTION LIMITED VS RAJIV GOYAL	Section 95(1)	19/01/2023	page:34 , not clear,	ARVIND
47	30/12/2022	CA(A) Merger and Amalgamation(Companies Act)	710102108052022		ELENTEC INDIA PRIVATE LIMITED VS RAJIV GOYAL	Sub-section (I) of section 230	19/01/2023	Pgs not clear 124 to 126,139,140,188,198,200 to 203,208,210,214,216,219,220 volume 2 &&& 3 separate index missed, company master data missed	Afnaan
48	3/1/2023	Company Petition (Companies Act)	710102000562023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. MANJU SIROHI	Application under any other provisions	19/01/2023	wrong section and case type wrong, etc	Atul Sharma
49	1/1/2023	Company Appeal(Companies Act)	710102108172022		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. MANJU SIROHI	Sec 252 (1)	17/01/2023	E stamp date mismatched	Aayush
50	2/1/2023	Company Petition IB (IBC)	710102000392023		PRUDENT ARC LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	19/01/2023	vakalatnama not clear, etc	Aayush
51	2/1/2023	Company Petition (Companies Act)	710102000482023		ASRA INFOTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI AND HARYANA)	Sec 252 (3)	19/01/2023	Merge in one pdf with index &&& Wrong section select	Reetika Kwatra
52	2/1/2023	Company Petition IB (IBC)	710102000402023		PRUDENT ARC LIMITED VS PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	19/01/2023	vakalatnama not clear, etc	Reetika Kwatra
53	3/1/2023	Company Petition (Companies Act)	710102000652023		SAVITA RANI PAHWA VS PAHWA APARTMENTS PRIVATE LIMITED	Sec. 241(1)	19/01/2023	Company master data missed, paste welfare &&& court fees in blank space on vakalatnama, remove application from dms	KARAN

54	28/12/2022	Company Petition IB (IBC)	710102107532022		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Section 95(1)	19/01/2023	counsel detail missed with sign in index, affidavit verification dated missed, remove double page numbering on every pages of annexures, volume 2 nclt heading not mention and counsel details with sign missed, 25rs advocate welfare and 3rs court fee missed, etc contact to registry,	SUNNY
55	4/1/2023	Company Petition (Companies Act)	710102001442023		SAREL DRILL & ENGINEERING EQUIPMENTINDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Sec. 97(1)	17/01/2023	2nd volume separate index missed	Rakesh Taneja
56	28/12/2022	Company Petition IB (IBC)	710102107522022		THE BANK OF MAHARASHTRA LIMITED VS BHUPENDER PAL SINGH	Section 95(1)	19/01/2023	counsel detail missed with sign in index, affidavit verification dated missed, remove double page numbering on every pages of annexures, volume 2 nclt heading not mention and counsel details with sign missed, 25rs advocate welfare and 3rs court fee missed, etc contact to registry,	SUNNY
57	7/1/2023	Company Petition (Companies Act)	710102002472023		BRINDERJIT SINGH BHATIA VS NUGREEN ENERGY PRIVATE LIMITED	Sec. 241(1)	18/01/2023	Section 242 fees missed, MoA & amp; amp; AoA missed of respondent	SUMIT KUMAR BATRA
58	7/1/2023	Company Petition IB (IBC)	710102002582023		M/S KALIBER ASSOCIATES PVT. LTD. VS ALLIED SOFTWARE DEVELOPMENT PRIVATE LIMITED	IBC under Sec 7	16/01/2023	page:142 cut, etc	Anirban
59	7/1/2023	CA(A) Merger and Amalgamation(Companies Act)	710102002422023		ABHIPRA TRADING PRIVATE LIMITED VS ALLIED SOFTWARE DEVELOPMENT PRIVATE LIMITED	Sub-section (I) of section 230	18/01/2023	Pgs not clear 244,328 to 330,332 to 342,540 to 544,559,603 to 639,643 to 663,709, wrong pagination after pg no 989,25rs welfare missed in vakaltnama, paste court fees in blank space on vakaltnama, valuation report missed	Vikrant
60	7/1/2023	CA(A) Merger and Amalgamation(Companies Act)	710102002522023		DEVYANI AIRPORT SERVICES (MUMBAI) PRIVATE LIMITED VS ALLIED SOFTWARE DEVELOPMENT PRIVATE LIMITED	Sec. 230-232 - Second Motion	18/01/2023	Main case no missed, pgs not clear 97 to 100	Sanjay
61	10/1/2023	Company Appeal(Companies Act)	710102003492023		DEVYANI AIRPORT SERVICES (MUMBAI) PRIVATE LIMITED VS ALLIED SOFTWARE DEVELOPMENT PRIVATE LIMITED	Sec 252 (3)	18/01/2023	Attested date missed in affidavit	NAVEEN NARANG
62	10/1/2023	Company Petition IB (IBC)	710102003222023		GURMEET KAUR MAKAN VS ALLIED SOFTWARE DEVELOPMENT PRIVATE LIMITED	Section 94(1)	16/01/2023	page:42 not clear,	RISHI
63	9/1/2023	Company Petition IB (IBC)	710102002762023		VIRTUAL BUSINESS SOLUTION PRIVATE LIMITED VS DEVVERSHA PUBLICATION PRIVATE LIMITED	IBC under Sec 7	16/01/2023	page:34, 44-53 remove double page numbering, etc	Deepak
64	10/1/2023	Company Appeal(Companies Act)	710102003252023		VIRTUAL BUSINESS SOLUTION PRIVATE LIMITED VS DEVVERSHA PUBLICATION PRIVATE LIMITED	Sec 252 (1) - By Government Body	18/01/2023	Wrong case type & amp; amp; wrong section select, roc advance service missed	Pratyaksh Gupta

65	10/1/2023	Company Petition IB (IBC)	710102003402023		IFCI LIMITED VS ANSAL HOUSING LIMITED	IBC under Sec 7	16/01/2023	counsel sign missed in index, index pagination not mark in volume 1, volume wise index missed, advocate sign missed on vakalatnama, 25rs advocate welfare and 3rs court fee missed on vakalantnama, etc	SHUBHRANSHU PADHI
66	7/1/2023	Company Petition IB (IBC)	710102002592023		GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED VS GAMMA GAANA LIMITED	IBC Under Sec 9	16/01/2023	estamp paper missed with all affidavit of current dated, master data of corporate debtor missed, etc	Sujoy
67	8/1/2023	Company Petition IB (IBC)	710102002672023		ICICI BANK LIMITED VS NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	IBC under Sec 7	16/01/2023	apge:71, 883-888, not clear, page:83cut, irp registration certificate missed, etc	Abhirup
68	10/1/2023	Company Petition (Companies Act)	710102003442023		ORIENT LANDBASE PRIVATE LIMITED VS NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	Sec. 55(3)	17/01/2023	List of dates &&& events missed	Ashutosh
69	9/1/2023	Company Appeal(Companies Act)	710102002922023		ORIENT LANDBASE PRIVATE LIMITED VS NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	Sec 252 (3)	18/01/2023	Pgs not clear 34, tc r not allowed in annexures, kindly write full form	DIVYANSHU
70	11/1/2023	Company Petition IB (IBC)	710102003742023		MR. PARITOSH JAIN AND ANR VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	16/01/2023	page:69-70, cut, irp registration certificate missed, etc	Jitesh
71	11/1/2023	Company Petition IB (IBC)	710102003682023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR CAPT CHANDER MOHAN SAWHNEY	Section 95(1)	16/01/2023	estamp paper wrong arrange, incomplete documents, only vol-1 uploaded, etc contact to registry,	EQUILEX
72	11/1/2023	Company Petition (Companies Act)	710102003852023		THINK VIDEO DIGITAL PRIVATE LIMITED VS HIMANSHU GOYAL	Section 271-272 of the company act 2013 - Govt body	19/01/2023	Wrong section select,fees missed, pgs not clear 39, paste welfare &&& court fees in vakalnama	Nitish Banka
73	11/1/2023	Company Petition IB (IBC)	710102003752023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR. CAPT. MANOJ AIRON	Section 95(1)	16/01/2023	estamp paper wrong arrange, incomplete documents, only vol-1 uploaded, etc contact to registry, counsel details missed in index, memo of parties, estamp paper missed with supporting affidavit, 25rs advocate welfare and 3rs court fee missed on vakalatnama, page:39-40, 60, translation, page:169-177, page blank after 201, 203, 207, page:209-217 not clear, remove double page numbering, 380-384, page numbering missed after 467, remove blank pages, etc	EQUILEX
74	11/1/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102003942023		J. H. JEWELS PRIVATE LIMITED VS MR. CAPT. MANOJ AIRON	Sec. 230-232 - Second Motion	20/01/2023	2nd volume separate index missed, pgs are not clear and volume not uploaded properly	Madhuri
75	12/1/2023	Company Petition IB (IBC)	710102003932023		SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS JAKSON LIMITED	IBC Under Sec 9	16/01/2023	page:47 not clear, advocate welfare and court fee has been misplaced ( paste on blank side of vakalatnama).etc	ANAND PRAKASH
76	11/1/2023	Intervention Petition (IBC)	710102003692023		VIKASH KUMAR MISHRA & ORS VS ORBIS TRUSTEESHIP SERVICES PRIVATE LTD	Sec 60(5)	16/01/2023	intervention not mention in index, brief of synopsis and list of dates and events missed, page:62-72 not clear, etc	Nithin

77	11/1/2023	Company Petition IB (IBC)	710102003872023		SHREE ENGINEERS & CONTRACTORS PRIVATE LIMITED VS SIMON INDIA LIMITED	IBC Under Sec 9	16/01/2023	remove multiple document pdf ( merge pdf volume wise with volume wise index, ) etc	VJAYESH ATRE
78	12/1/2023	Company Petition IB (IBC)	710102004552023		KAPIL DEV VS PENTANE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	16/01/2023	jurisdiction gurugram	Pallavi
79	13/01/2023	Contempt Petition (IBC)	710102005142023		ADITYA KUMAR VS NIRAJ KUMAR SINGH	Sec 60(5)	16/01/2023	wrong, section, contempt petition not mention and contempt petition under rule 11 of nclt, and for other section under read with tag, brief of synopsis and list of dates &&&&& events missed, vakalatnama missed, etc	ARNAV
80	13/01/2023	Contempt Petition (IBC)	710102005172023		ADITYA KUMAR VS MR. FAHZAN KHAN	Sec 60(5)	16/01/2023	wrong, section, contempt petition not mention and contempt petition under rule 11 of nclt, and for other section under read with tag, brief of synopsis and list of dates &&&&& events missed, vakalatnama missed, etc	ARNAV
81	12/1/2023	Company Petition IB (IBC)	710102003962023		NABARD CONSULTANCY SERVICES PRIVATE LIMITED VS I A P COMPANY PRIVATE LIMITED	Sec 42	16/01/2023	page:18 affidavit not verified, page:50, 52, 64, 68, 74, blank, page:75, 86, 96, 101, not clear, vakalatnama merge with application pdf and 25rs advocate welfare and 3rs court fee missed, etc	Chamber of Advocate Rishi Kapoor
82	15/01/2023	Company Petition IB (IBC)	710102006132023		ARCHANA GUPTA VS NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	16/01/2023	page:82-83 not clear, etc	ASHISH
83	13/01/2023	Company Petition IB (IBC)	710102004862023		CANARA BANK VS FRIENDS AUTO (INDIA) LIMITED	IBC under Sec 7	16/01/2023	page:57-59, 62-63, 68, 72, 79-81-104, not clear, etc	HITESH SACHAR
84	16/01/2023	Company Petition (Companies Act)	710102006902023		HIGHWAYMEN COLLECTIVE PRIVATE LIMITED VS KULDEEP KUMAR DHAR	Caveat Application	19/01/2023	Wrong case type select	ASHUTOSH
85	16/01/2023	CA(A) Merger and Amalgamation(Companies Act)	710102006982023		HG INDUSTRIES LIMITED VS KULDEEP KUMAR DHAR	Sub-section (I) of section 230	20/01/2023	Company master data missed, valuation report missed	Saumay Kapoor
86	16/01/2023	Company Petition (Companies Act)	710102006952023		HIGHWAYMEN PRIVATE LIMITED VS KULDEEP KUMAR DHAR	Caveat Application	19/01/2023	Wrong case type select	ASHUTOSH
87	18/01/2023	Company Petition (Companies Act)	710102007912023		PAWAN SETHI VS PCL OILS & SOLVENTS LTD.	Sec. 213	19/01/2023	Sign missed in every pgs of petition, pgs not clear 600 to 602,1539 to 1541, serve the petition to all respondent	Chandhiok&mahajan
88	19/01/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102008422023		CARGO SERVICE CENTER SKILL & TRAINING ACADEMY PRIVATE LIMITED VS DELHI CARGO SERVICE CENTER PRIVATE LIMITED	Rule 11 of NCLT	20/01/2023	case type wrong and due payment other section	Satendra Kumar Rai
89	15/10/2022	Company Appeal (IBC)	710102085912022	COMPANY PETITION IB (IBC)/354(PB)2021	SAJ HOUSING PRIVATE LIMITED VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 42	18/01/2023	brief of synopsis and list of dates and events missed, page:210, 246, 249, 256, 271-273, 302, 329, 422-423, 429-431, 433, 436, 443-444, 446, 484-485, 496-509, 512-526, 534-537, ( typed copy required) not clear, etc	Manisha
90	22/10/2022	Interlocutory Application (I.B.C)	710102088292022		ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD)	Sec 60(5)	20/01/2023	Incomplete Documents and Document Properly Upload and Section Mentioned Index please merge all pdf in single pdf Main Case Not Link contact to registry	Assistant Commissioner

91	16/11/2022	Interlocutory Application (I.B.C)	710102094862022	COMPANY PETITION IB (IBC)/188(PB)2018	UNION BANK OF INDIA VS NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT, 2016	19/01/2023	Memo Party Missing in Index Please Paste in Memo Party on Top contact to registry, etc	karunesh tandon
92	30/11/2022	Interlocutory Application (I.B.C)	710102099282022	COMPANY PETITION IB (IBC)/1718(PB)2018	M/S SVARRNIM INFRASTRUCTURES PRIVATE LIMITED VS COMMITTEE OF CREDITORS OF THREE C PROJECTS PVT. LTD.	Sec 60(5)	19/01/2023	page 38-41,69-72,106-114,117-119,123,129-131,189,216,217-220,222-255,259,287,289-296,299-317,318-325,328-331,333-343,345,352,357,358-369,377,385-387,392,400,407,420-422,427,428,432-436,441,443,459-462,467,487,495-500,503,532-533,546,571,581-583,587-590,609-612,635-644,650-652,704,718-721,731-738,741-751,753,757,759-763,768-773,776-778,780-783,786-840, not clear page &&quot;Please upload clear pdf &&quot;	Rahul Sharma
93	2/12/2022	Interlocutory Application (I.B.C)	710102099892022	COMPANY PETITION IB (IBC)/1083(PB)2018	GUJARAT URJA VIKAS NIGAM LIMITED VS MR. UDAYRAJ PATWARDHAN	Sec 60(5)	17/01/2023	memo party missed in index and in application please delete extra document	Anand K Ganesan
94	1/12/2022	Interlocutory Application (I.B.C)	710102099502022	COMPANY PETITION IB (IBC)/1083(PB)2018	SANYAM GOEL RESOLUTION PROFESSIONAL VS MR. UDAYRAJ PATWARDHAN	Application under any other provisions- IBC	19/01/2023	wrong file please choose location application missed	ABHISHEK
95	7/12/2022	Company Appeal (IBC)	710102100952022	COMPANY PETITION IB (IBC)/2130(ND)2019	ANITA WISSENBACH VS MR. UDAYRAJ PATWARDHAN	Sec 60(5)	18/01/2023	wrong section and case type wrong, and for other section under read with tag, etc	RAJESH AGRAWAL
96	9/12/2022	Interlocutory Application (I.B.C)	710102101952022	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTESHIP SERVICES PRIVATE LIMITED VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	Sec 60(5)	18/01/2023	please check section in page no 1(a) section mentioned 65(5) and in index section mentioned 60(5)	RISHI
97	12/12/2022	Interlocutory Application (I.B.C)	710102102602022	COMPANY PETITION IB (IBC)/77(PB)2017	SUBBAIYYA CHITHAMBARAM VS KINDLE INFRAHEIGHTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/01/2023	memo party missing main case not link sign missing in application on every page and section wrong and section not mention in index and	Revathy Raghavan
98	13/12/2022	Interlocutory Application (I.B.C)	710102102762022	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	18/01/2023	Section Wrong According your pdf please choose Application under any other provisions- IBC	Davesh Bhatia
99	14/12/2022	Miscellaneous Application (IBC)	710102103202022	COMPANY PETITION IB (IBC)/1059(ND)2018	PIYUSH TIWARI VS M/S SUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	18/01/2023	case type wrong Pg-1,2 missed for memo party and affidavit and stamp paper not notarize	Arvind Rathore
100	18/12/2022	Interlocutory Application (I.B.C)	710102104422022	COMPANY PETITION IB (IBC)/421(ND)2022	MIDEAST INTEGRATED STEELS LIMITED VS SILVER BANK LIMITED	Sec 60(5)	18/01/2023	Pg-37,40,42 to 44,46, to 48,53 to 64, not clear page	Aditya Nayyar
101	21/12/2022	Interlocutory Application (I.B.C)	710102105472022	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	19/01/2023	page 181,186,188,189 not clear	ABHISHEK
102	25/12/2022	Interlocutory Application (I.B.C)	710102106892022	COMPANY PETITION IB (IBC)/623(ND)2022	RAKESH KUMAR JINDAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	18/01/2023	27-58,60-80not clear page	Bharti Nawlani
103	24/12/2022	Interlocutory Application (I.B.C)	710102106882022	COMPANY PETITION IB (IBC)/629(ND)2022	RAKESH KUMAR JINDAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	18/01/2023	26-93,95 not clear page	Bharti Nawlani
104	24/12/2022	Interlocutory Application (I.B.C)	710102106642022	COMPANY PETITION IB (IBC)/17(ND)2019	RITA SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	18/01/2023	26,32,34,not clear page	Kumar Mihir
105	28/12/2022	Interlocutory Application (I.B.C)	710102107332022	COMPANY PETITION IB (IBC)/1022(ND)2018	MUKESH GUPTA MONITORING PROFESSIONAL VS PARESH RASTOGI	Sec 60(5)	19/01/2023	page 113-121 translate to english please mention true type copy from to where	ABHISHEK



106	30/12/2022	Interlocutory Application (I.B.C)	710102107872022	COMPANY PETITION IB (IBC)/1528(PB)2018	JATIN MADAN VS PARESH RASTOGI	Regulation 44(2), Liquidation process Regulation, 2016	19/01/2023	32, 59,70,82,83,159-164, not clear page	Asiya Khan
107	27/12/2022	Interlocutory Application (I.B.C)	710102107212022	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK C CHOUDHARI VS BSE LTD	Sec 60(5)	18/01/2023	counsel details missed after volume wise index Pg-257 to 270,414, 415, 429,430 not clear welfare missed @25 rs	Ramesh Chandra Mishra
108	30/12/2022	Interlocutory Application (I.B.C)	710102107882022	COMPANY PETITION IB (IBC)/646(PB)2021	GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR. VS GAUTAM MULLICK & ORS	Application under any other provisions- IBC	20/01/2023	Page No. 141- 149 , 193, 196-201, Not Clear	APOORV
109	2/1/2023	Interlocutory Application (I.B.C)	710102000232023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS GAUTAM MULLICK & ORS	Application under any other provisions- IBC	18/01/2023	court fee and welfare missed in vakalatnama	Rakesh Kumar Jindal
110	2/1/2023	Interlocutory Application (I.B.C)	710102000372023	COMPANY PETITION IB (IBC)/300(PB)2020	MAHENDRA SINGH BHATI VS SARE GURUGRAM PVT LTD	Sec 60(5)	19/01/2023	file merge into one pdf and pdf not clear	GEETANSH NAGPAL
111	20/12/2022	Interlocutory Application (I.B.C)	710102105072022	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS SARE GURUGRAM PVT LTD	Application under any other provisions- IBC	18/01/2023	please memo party arrange before application in index and in application memo party incomplete please arrange affidavit after application	Rajiv Malik
112	4/1/2023	Interlocutory Application (I.B.C)	710102001052023	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 66(1)	17/01/2023	due payment for other section section wrong according wrong need to sign and true copy on every pages ticket not allowed on content	ANAND
113	4/1/2023	Interlocutory Application (I.B.C)	710102001592023	COMPANY PETITION IB (IBC)/2602(ND)2019	APP FOR SEEKING DIRECTIONS ,INDIA SOLOMON VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	17/01/2023	c	MOHD NAZIM KHAN
114	5/1/2023	Interlocutory Application (I.B.C)	710102002022023	COMPANY PETITION IB (IBC)/540(PB)2017	RAJ KUMAR RALHAN VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	20/01/2023	memo party missed in index and in application	MISHA
115	4/1/2023	Interlocutory Application (I.B.C)	710102001492023	COMPANY PETITION IB (IBC)/1481(PB)2018	GULSHAN GABA VS AD VICTORIAM VENTURES PRIVATE LIMITED	Rule 154 (1)	17/01/2023	court fees missed @rs 1	Gulshan Gaba
116	4/1/2023	Interlocutory Application (I.B.C)	710102001572023	COMPANY PETITION IB (IBC)/1023(ND)2018	VIVEK PARTI VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	18/01/2023	Pg-29,30,31,33, not clear	VIVEK
117	8/1/2023	Interlocutory Application (I.B.C)	710102002602023	COMPANY PETITION IB (IBC)/20(PB)2021	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS HIMANSHU AGARWAL	Application under any other provisions- IBC,Sec 30	20/01/2023	Pg-216 to 227 not clear	ABHISHEK
118	10/1/2023	Interlocutory Application (I.B.C)	710102003412023	COMPANY PETITION IB (IBC)/401(ND)2017	NADEEM AHMAD VS ALPHA CORP DEVELOPMENT PVT LTD	Sec 60(5)	20/01/2023	stamp paper missed	Mani Bhushan Sinha
119	9/1/2023	Restoration Application (IBC)	710102002752023	INTERLOCUTORY APPLICATION (I.B.C)/5964(ND)2022	RYNE OWNERS SOCIAL WELFARE SOCIETY ALL MEMBERS ACTING THROUGH MR. PAWAN PRATAP PRAVEEN VS MR. ANIL MATTA RESOLUTION PROFESSIONAL FOR PRIMROSE INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/01/2023	case type wrong please choose Restoration Application (IBC)	KARAN
120	9/1/2023	Interlocutory Application (I.B.C)	710102003142023	COMPANY PETITION IB (IBC)/82(ND)2018	TRICOLITE ELECTRICAL INDUSTRIES LTD. VS HBN HOMES COLONISERS PVT. LTD.	Application under any other provisions- IBC	16/01/2023	Main Case Wrong in Affidavit	RAKESH KUMAR JAIN
121	9/1/2023	Company Appeal (IBC)	710102002892023	COMPANY PETITION IB (IBC)/674(ND)2022	EMGREEN IMPEX LIMITED VS AVSL INDUSTRIES LIMITED	IBC Under Sec 9	16/01/2023	wrong section and case type wrong, contact to registry,etc	gaurav singhal
122	10/1/2023	Interlocutory Application (I.B.C)	710102003332023	COMPANY PETITION IB (IBC)/2916(ND)2019	HIMANSHU PAPER PRIVATE LIMITED VS KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Application under any other provisions- IBC	18/01/2023	Due payment other section remove first page counsel details missed after memo party stamp paper not notarized pagination on vakalatnama	AKHIL DEHLAN

123	11/1/2023	Interlocutory Application (I.B.C)	710102003762023	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	16/01/2023	Counsel Detail Incomplete in Progress Report	Vikram Singh Rathore
124	11/1/2023	Interlocutory Application (I.B.C)	710102003892023	COMPANY PETITION IB (IBC)/89(ND)2018	CS HARI BABU THOTA VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	16/01/2023	Counsel Sign Missing After Index	HARI BABU
125	11/1/2023	Interlocutory Application (I.B.C)	710102003772023	COMPANY PETITION IB (IBC)/607(ND)2018	STAR MINERAL RESOURCES PRIVATE LIMITED THROUGH LIQUIDATOR NARESH KUMAR BANSAL VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	16/01/2023	Address Not Mentioned in Affidavit	Naresh Kumar Bansal
126	11/1/2023	Interlocutory Application (I.B.C)	710102003652023	COMPANY PETITION IB (IBC)/707(ND)2020	ASHOKA CREATIONS LTD. VS LYKOS INDIA PVT. LTD.	Sec 60(5)	16/01/2023	Memo Party Missing and Volume Wise Index Missing and Page No. 6-14 True Copy Sign Missing	ANKUR GARG
127	11/1/2023	Interlocutory Application (I.B.C)	710102003812023	COMPANY PETITION IB (IBC)/43(ND)2018	DINESH SOOD VS LYKOS INDIA PVT. LTD.	Application under any other provisions- IBC	16/01/2023	Page No. 40-50 Page Not Clear and Ticket Not Allowed Mid on Vakalatnama	DINESH
128	12/1/2023	Interlocutory Application (I.B.C)	710102004052023	COMPANY PETITION IB (IBC)/1627(PB)2019	AISHWARYA MOHAN GAHRANA VS LYKOS INDIA PVT. LTD.	Application under any other provisions- IBC	17/01/2023	Counsel Detail Missing in Memo Party	A M Gahrana
129	12/1/2023	Interlocutory Application (I.B.C)	710102004042023	COMPANY PETITION IB (IBC)/300(PB)2020	CROSS SECTION INTERACTIVE PRIVATE LIMITED VS SARE GURUGRAM PVT LTD	Sec 60(5)	17/01/2023	Page No. 14, 16-25, 27, 36-47, 56, 61-64, True Copy Sign Missing and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and Page No. 78 Missing in PDF According your Index	Kapil Kumar Sharma
130	12/1/2023	Interlocutory Application (I.B.C)	710102004152023	COMPANY PETITION IB (IBC)/1023(ND)2018	VIVEK PARTI VS SARE GURUGRAM PVT LTD	Application under any other provisions- IBC	17/01/2023	CP Not Mentioned in Main Case in PDF and Welfare Not Clear in Vakalatnama	VIVEK
131	12/1/2023	Interlocutory Application (I.B.C)	710102004122023	COMPANY PETITION IB (IBC)/17(ND)2019	SRIPARNA CHAUDHARY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	17/01/2023	Date Missing in Vakalatnama and Applicant Sign in Prayer	Kumar Mihir
132	12/1/2023	Interlocutory Application (I.B.C)	710102004242023	COMPANY PETITION IB (IBC)/995(ND)2018	PRAMOD AGARWAL VS ANIL MATTA RESOLUTION PROFESSIONAL	Sec 49(2)	17/01/2023	Section Wrong According your Index	MRINAL HARSH VARDHAN
133	12/1/2023	Interlocutory Application (I.B.C)	710102004092023	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Application under any other provisions- IBC,Section 121(1)	17/01/2023	Page No. 67 , 106, 112, 150-151, Page Not Clear	GOVIND
134	12/1/2023	Interlocutory Application (I.B.C)	710102004172023	COMPANY PETITION IB (IBC)/2130(ND)2019	MS NEETU GARG AND MR MUKESH KUMAR GARG VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	17/01/2023	Page No. 57-60 True Copy Sign Missing and E-Stamp Paper Missing	CHANDRA SHEKHAR GUPTA
135	10/1/2023	Interlocutory Application (I.B.C)	710102003562023	COMPANY PETITION IB (IBC)/133(ND)2022	ASHOK KUMAR GUPTA RP OF PERSONAL GUARANTOR MR MAHESH KUMAR GOYAL VS MAHESH KUMAR GOYAL	Application under any other provisions- IBC	19/01/2023	section wrong according your pdf	ASHOK KUMAR GUPTA
136	12/1/2023	Interlocutory Application (I.B.C)	710102004082023	COMPANY PETITION IB (IBC)/17(ND)2019	PUNEET SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	17/01/2023	Applicant Sign Missing in Prayer	Kumar Mihir
137	10/1/2023	Interlocutory Application (I.B.C)	710102003532023	COMPANY PETITION IB (IBC)/134(ND)2022	ASHOK KUMAR GUPTA RP OF PERSONAL GUARANTOR MR NAVEEN AGARWAL VS NAVEEN AGGARWAL	Application under any other provisions- IBC	20/01/2023	main case year wrong in cover page	RISHI KUMAR SINGHAL
138	12/1/2023	Interlocutory Application (I.B.C)	710102004342023	COMPANY PETITION IB (IBC)/464(ND)2019	VINAY GUPTA VS ASHIKA CREDIT CAPITAL LIMITED	Sec 60(5)	16/01/2023	page 11 not clear and counsel detail missing in index	Prakash Legal Advisers
139	12/1/2023	Interlocutory Application (I.B.C)	710102004272023	COMPANY PETITION IB (IBC)/763(ND)2021	BERGER PAINTS INDIA LIMITED VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	Sec 60(5)	16/01/2023	wrong, section, contempt petition not mention and contempt petition under rule 11 of nclt, etc	Samrat

140	13/01/2023	Interlocutory Application (I.B.C)	710102004892023	COMPANY PETITION IB (IBC)/468(ND)2020	AVINASH KUMAR SINGH VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	22(3)a	17/01/2023	welfare missing and service missing	ASHOK
141	13/01/2023	Interlocutory Application (I.B.C)	710102004852023	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG RESOLUTION PROFESSIONAL FOR GREAT INDIAN NAUTANKI COMPANY PVT. LTD. VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	Application under any other provisions- IBC	16/01/2023	sign missing in application page and date not verified in affidavit	Asiya Khan
142	12/1/2023	Interlocutory Application (I.B.C)	710102004362023	COMPANY PETITION IB (IBC)/24(PB)2022	ANIL GOEL VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	Application under any other provisions- IBC	17/01/2023	Wrongly Filed Please Choose Right Location in Kolkata Bench	AMAR VIVEK
143	12/1/2023	Interlocutory Application (I.B.C)	710102004472023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	Application under any other provisions- IBC	17/01/2023	Section Wrong According your Index and Counsel Sign Missing After Index and Memo Party and Affidavit Missing and Index Wrong According your PDF	Sanjay Kumar Singh
144	13/01/2023	Interlocutory Application (I.B.C)	710102004882023	COMPANY PETITION IB (IBC)/59(PB)2018	ARVIND GARG VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	Application under any other provisions- IBC	17/01/2023	page number 24-63 cut page	Arvind Garg
145	13/01/2023	Company Application(Companies Act)	710102004762023	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2023	HOLLYSEA FINVEST PVT.LTD. VS KANTI MOHAN RUSTAGI RESOLUTION PROFESSIONAL UNICAST AUTOTECH PVT LTD	Rule16(d),NCLT Rules,2016	17/01/2023	case type wrong	Rajeev K Goel
146	13/01/2023	Interlocutory Application (I.B.C)	710102005122023	COMPANY PETITION IB (IBC)/923(PB)2018	ASHOK KUMAR & ORS VS RABINDRA KUMAR MINTRI	Sec 60(5)	17/01/2023	court fee rs.3 missing and ticket not allowed mid on vakalatnama and section not mention in index	PAWAN KUMAR RAY
147	13/01/2023	Interlocutory Application (I.B.C)	710102004522023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS RABINDRA KUMAR MINTRI	Application under any other provisions- IBC	17/01/2023	welfare missing and true copy missing in annexure page	Sanjay Kumar Singh
148	12/1/2023	Interlocutory Application (I.B.C)	710102004432023	COMPANY PETITION IB (IBC)/1445(ND)2019	SHYAM ARORA VS RABINDRA KUMAR MINTRI	Sec 60(5)	17/01/2023	CP Not Mentioned in Main Case	SHYAM
149	12/1/2023	Interlocutory Application (I.B.C)	710102004282023	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS RABINDRA KUMAR MINTRI	Application under any other provisions- IBC	17/01/2023	Section Wrong According your Index and Advocate Sign Missing in Vakalatnama	KULDEEP
150	13/01/2023	Interlocutory Application (I.B.C)	710102004672023	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR OF SONEAR INDUSTRIES LTD. VS RABINDRA KUMAR MINTRI	Application under any other provisions- IBC	17/01/2023	page numbering wrong after 2 page in index	aditya gauri
151	12/1/2023	Interlocutory Application (I.B.C)	710102004442023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS RABINDRA KUMAR MINTRI	Sec 60(5)	17/01/2023	Page No. Missing in Index and Counsel Sign Missing After Index and CP Not Mentioned in Main Case and Memo Party Missing and Extra Document Deleted and Upload Fresh Application and Proof of Service	Pankaj Bhagat
152	13/01/2023	Interlocutory Application (I.B.C)	710102004602023	COMPANY PETITION IB (IBC)/1565(PB)2018	ABHAY AGARWAL (HUF) VS ATUL KUMAR KANSAL	Sec 60(5)	18/01/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Main Case Missing in Vakalatnama	SAUMYA

153	13/01/2023	Interlocutory Application (I.B.C)	710102004782023	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	17/01/2023	CP Not Mentioned in Main Case and Page No. 7 Missing in PDF According your Index and Affidavit Missing	Mohit Chawla
154	13/01/2023	Interlocutory Application (I.B.C)	710102004952023	COMPANY PETITION IB (IBC)/106(ND)2017	MRS. MEGHA AGRAWAL VS ATUL KUMAR KANSAL	Sec 60(5)	18/01/2023	Section Not Mentioned in Index and Counsel Details Missing in Index and Memo Party and Section Wrong According your Index and E-Stamp Paper and Affidavit Mismatch and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	AKSHAY PETKAR
155	13/01/2023	Interlocutory Application (I.B.C)	710102005002023	COMPANY PETITION IB (IBC)/605(ND)2022	ASHISH SINGH VS ATUL KUMAR KANSAL	Application under any other provisions- IBC	17/01/2023	page number wrong in index	Ashish Singh
156	13/01/2023	Interlocutory Application (I.B.C)	710102004592023	COMPANY PETITION IB (IBC)/02(PB)2017	VIJAY THUKRAL VS VIKRAM BAJAJ RP	Rule 11 of NCLT, 2016	18/01/2023	Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and List Dates of Events Missing According your Index and 25 Rs. Welfare Fund Fess and 1 Rs. Court Fess Missing in Vakalatnama and Date Missing in Vakalatnama and Main Case Missing in Vakalatnama	Karan Suneja
157	13/01/2023	Interlocutory Application (I.B.C)	710102005022023	COMPANY PETITION IB (IBC)/946(ND)2019	RADHEY SHYAM YADAV VS VIKRAM BAJAJ RP	Application under any other provisions- IBC	18/01/2023	Counsel Detail Missing in Memo Party	ASHOK
158	13/01/2023	Interlocutory Application (I.B.C)	710102004942023	COMPANY PETITION IB (IBC)/607(PB)2020	MINDPOOL CONSULTANTS PVT LTD VS MR. ABHIMANYU MITTAL	Sec 60(5)	18/01/2023	Page No. 47-63 True Copy Sign Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid in Vakalatnama and E-Stamp and Affidavit Missing	Anjaneya
159	14/01/2023	Interlocutory Application (I.B.C)	710102005422023	COMPANY PETITION IB (IBC)/2503(ND)2019	DURGA DAS AGRAWAL VS MR. ABHIMANYU MITTAL	Rule 11 of NCLT, 2016	18/01/2023	section wrong please choose rule 11	ASHOK
160	13/01/2023	Interlocutory Application (I.B.C)	710102005152023	COMPANY PETITION IB (IBC)/532(PB)2017	PUNJAB NATIONAL BANK VS MR. ABHIMANYU MITTAL	Application under any other provisions- IBC	17/01/2023	date not verified in affidavit and application uploaded twice	aditya gauri
161	13/01/2023	Interlocutory Application (I.B.C)	710102005242023	COMPANY PETITION IB (IBC)/1372(PB)2018	CAPTAIN OPFFSET PRINTERS VS MR. ABHIMANYU MITTAL	Application under any other provisions- IBC	17/01/2023	ib not mention in main case and page number not mention in index and page numbering missing in application page and need to sign every page in application	aditya gauri
162	13/01/2023	Interlocutory Application (I.B.C)	710102005212023	COMPANY PETITION IB (IBC)/132(PB)2017	PUNJAB NATIONAL BANK VS MR. ABHIMANYU MITTAL	Application under any other provisions- IBC	17/01/2023	page 62-67 not clear page	aditya gauri
163	14/01/2023	Restoration Application (IBC)	710102005862023	COMPANY PETITION IB (IBC)/683(PB)2022	AKASA FINANCE LIMITED VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/01/2023	due payment other section	ARVIND
164	14/01/2023	Company Application(Companies Act)	710102005352023	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	18/01/2023	NEED TO SIGN EVERY PAGE IN APPLICATION AND page 9-18 not clear page	Archana Lakhotia
165	14/01/2023	Interlocutory Application (I.B.C)	710102005662023	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	HEMANT GUPTA VS ANJU SAHNI	Application under any other provisions- IBC	19/01/2023	Wrongly Filed Please Choose Right Bench	Hemant Gupta
166	13/01/2023	Company Application(Companies Act)	710102005252023	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	COL A KHANNA SM RETD VS DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	18/01/2023	Page NO. 35 Missing in PDF According your Index and Counsel Details Incomplete After Index and Memo Party	COL A KHANNA SM Retd
167	15/01/2023	Interlocutory Application (I.B.C)	710102006092023	COMPANY PETITION IB (IBC)/378(PB)2017	ANIL KOHLI FOR LIQUIDATOR MOSER BAER INDIA LTD VS DELHI GYMKHANA CLUB LIMITED	Application under any other provisions- IBC	18/01/2023	Page No. 101-102, 104-106, 108-110, Need to English Translate Copy	ABHISHEK
168	14/01/2023	Company Application(Companies Act)	710102005382023	COMPANY PETITION (COMPANIES ACT)/175(ND)2021	VINOD YADAV VS VINOD SNACKS & CONFECTIONERS PRIVATE LIMITED	Application under any other provisions	18/01/2023	double page numbering and memo party missing	Himanshu

169	14/01/2023	Interlocutory Application (I.B.C)	710102005952023	COMPANY PETITION IB (IBC)/64(PB)2017	HUZEFA FAKHRI SITABKHAN VS VINOD SNACKS & CONFECTIONERS PRIVATE LIMITED	Sec 60(5)	18/01/2023	memo party missing	Sanampreet
170	14/01/2023	Interlocutory Application (I.B.C)	710102005822023	COMPANY PETITION IB (IBC)/271(PB)2017	ARPIT AGARWAL VS GOPAL LAL BASER	Rule 11 of NCLT, 2016	18/01/2023	page 15 not clear and case type wrong and section wrong	VEKAS KUMAR GARG
171	14/01/2023	Interlocutory Application (I.B.C)	710102005392023	COMPANY PETITION IB (IBC)/2260(ND)2019	SNS DIAGNOSTICS LIMITED VS GOPAL LAL BASER	Application under any other provisions- IBC	18/01/2023	page number missing after 12 page	MOHD NAZIM KHAN
172	14/01/2023	Interlocutory Application (I.B.C)	710102005632023	COMPANY PETITION IB (IBC)/17(ND)2019	VANDANA KESHARI VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	18/01/2023	page 20 not clear and applicant sign missing in prayer	Kumar Mihir
173	15/01/2023	Interlocutory Application (I.B.C)	710102006042023	COMPANY PETITION IB (IBC)/2158(ND)2019	CHANCHAL DUA LIQUIDATOR FOR HI TECH GRAIN PROCESSING PVT LTD VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	18/01/2023	Counsel Detail Missing in Prayer	ABHISHEK
174	15/01/2023	Interlocutory Application (I.B.C)	710102006082023	COMPANY PETITION IB (IBC)/323(ND)2019	VIKRAM BAJAJ LIQUIDATOR FOR THEME EXPORT PVT LTD VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	18/01/2023	Memo Party Not Mentioned in Index	ABHISHEK
175	14/01/2023	Interlocutory Application (I.B.C)	710102005482023	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	18/01/2023	main case number missing soft copy	PRABHJIT
176	14/01/2023	Interlocutory Application (I.B.C)	710102005502023	COMPANY PETITION IB (IBC)/17(ND)2019	RANJEET SINGH VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	18/01/2023	page 38-40,42,47-50, not clear page	Kumar Mihir
177	14/01/2023	Interlocutory Application (I.B.C)	710102005782023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA (1ST PROGRESS REPORT_RELIABLE FINANCE) VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	18/01/2023	true copy missing	MOHD NAZIM KHAN
178	15/01/2023	Interlocutory Application (I.B.C)	710102006062023	COMPANY PETITION IB (IBC)/254(PB)2017	GIAN CHAND NARANG LIQUIDATOR FOR NCML INDUSTRIES VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Application under any other provisions- IBC	18/01/2023	Counsel Sign Missing in Prayer	ABHISHEK
179	14/01/2023	Interlocutory Application (I.B.C)	710102005762023	COMPANY PETITION IB (IBC)/108(PB)2022	MAYA GUPTA VS MICRO STOCK HOLDING PRIVATE LIMITED	Application under any other provisions- IBC	18/01/2023	section wrong according your pdf	Sandeep
180	14/01/2023	Interlocutory Application (I.B.C)	710102005682023	COMPANY PETITION IB (IBC)/690(ND)2018	ASHOK KUMAR JUNEJA VS MICRO STOCK HOLDING PRIVATE LIMITED	Application under any other provisions- IBC	18/01/2023	section wrong according your pdf	Ashok Kumar Juneja
181	14/01/2023	Company Application(Companies Act)	710102005342023	COMPANY PETITION (COMPANIES ACT)/184(ND)2022	AJAY SAHNI VS ARUNIMA VIG	Rule 11 of NCLT	18/01/2023	need to sign every page in application and page 9-18not clear page	Archana Lakhotia
182	14/01/2023	Interlocutory Application (I.B.C)	710102005472023	COMPANY PETITION IB (IBC)/17(ND)2019	LALIT MOHAN JOHRI VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	18/01/2023	applicant sign missing in prayer	Kumar Mihir
183	14/01/2023	Interlocutory Application (I.B.C)	710102005402023	COMPANY PETITION IB (IBC)/1504(PB)2019	SUTANU SINHA VS M/S PATNA HIGHWAY PROJECTS LIMITED	Application under any other provisions- IBC	18/01/2023	page 22-61 not clear	Chandhiok&mahajan
184	14/01/2023	Interlocutory Application (I.B.C)	710102005602023	COMPANY PETITION IB (IBC)/400(ND)2021	JSB ALUMINIUM PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	Sec 60(5)	19/01/2023	Counsel Detail Missing in Prayer ad IB Not Mentioned in Main Case	RISHI KUMAR SINGHAL
185	14/01/2023	Interlocutory Application (I.B.C)	710102005912023	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG VS KIRAN UDYOG PRIVATE LIMITED	Application under any other provisions- IBC	19/01/2023	Page NO. 20-62 True Copy Sign Missing in Annexure	Vikas Garg
186	14/01/2023	Interlocutory Application (I.B.C)	710102005372023	COMPANY PETITION IB (IBC)/401(ND)2022	KASHYAP ORGANICS PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	Sec 60(5)	19/01/2023	page no 11 not clear	KASHYAP ORGANICS PRIVATE LIMITED
187	14/01/2023	Interlocutory Application (I.B.C)	710102005702023	COMPANY PETITION IB (IBC)/17(ND)2019	JYOTI BANSAL VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	19/01/2023	Applicant Sign Missing in Prayer	Kumar Mihir

188	14/01/2023	Interlocutory Application (I.B.C)	710102005452023	COMPANY PETITION IB (IBC)/607(PB)2020	MR. SUMIT CHHABRA VS MR. ABHIMANYU MITTAL	Sec 60(5)	19/01/2023	Page No. 26-28, 57-59, True Copy Sign Missing and Date Missing in Vakalatnama	Anjaneya
189	15/01/2023	Interlocutory Application (I.B.C)	710102006052023	COMPANY PETITION IB (IBC)/979(ND)2019	NITIN NARANG LIQUIDATOR M/S GUPTA MARRIAGE HALL VS MR. ABHIMANYU MITTAL	Application under any other provisions- IBC	20/01/2023	page number missing after 16 page	ABHISHEK
190	15/01/2023	Miscellaneous Application (IBC)	710102006312023	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS M/S BEE K BEE PRINTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/01/2023	application missing please re-upload file	GAURAV
191	15/01/2023	Interlocutory Application (I.B.C)	710102006252023	COMPANY PETITION IB (IBC)/138(ND)2020	PRABHAT JAIN VS M/S BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	20/01/2023	page number 10 missing	ISWAR
192	15/01/2023	Interlocutory Application (I.B.C)	710102006122023	COMPANY PETITION IB (IBC)/461(PB)2017	SUKHDEV MADNANI (LIQUIDATOR OF SHILPI CABLES PVT LTD) VS M/S BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	20/01/2023	page number 1-8 blur page ,page number 11-13not clear page	SUKHDEV MADNANI
193	14/01/2023	Interlocutory Application (I.B.C)	710102005852023	COMPANY PETITION IB (IBC)/190(PB)2017	RAJIV CHAKRABORTY VS M/S BEE K BEE PRINTS PRIVATE LIMITED	Sec 60(5)	20/01/2023	DD NOT SUBMITTED	Wamika Trehan
194	13/01/2023	Interlocutory Application (I.B.C)	710102005052023	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF CARGO PLANNERS VS M/S BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	20/01/2023	DD NOT SUBMITTED	AMAR VIVEK
195	16/01/2023	Interlocutory Application (I.B.C)	710102006462023	COMPANY PETITION IB (IBC)/818(ND)2022	JITENDER KUMAR JAIN VS M/S BEE K BEE PRINTS PRIVATE LIMITED	Sec 60(5)	17/01/2023	ib not mention in main case and need to sign every page in application and section not mention in index and page numbering missing after 6 page	Amir
196	16/01/2023	Interlocutory Application (I.B.C)	710102006842023	COMPANY PETITION IB (IBC)/50(PB)2021	COMMISSIONER VS VINAY KUMAR SINGHAL RESOLUTION PROFESSIONAL OF SHARP EYE ADVERTISING PVT. LTD	Sec 60(5)	17/01/2023	108-109 not clear page	Kunal Sharma
197	16/01/2023	Interlocutory Application (I.B.C)	710102006452023	COMPANY PETITION IB (IBC)/2768(ND)2019	HALDIRAM FINCAP PVT. LTD. VS SUNIL SACHDEVA	Rule 11 of NCLT, 2016	16/01/2023	need to additional	Alok KUMAR PANDEY
198	16/01/2023	Restoration Application (IBC)	710102006492023	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS RIPPLES ENGINEERING PVT. LTD.	Application under any other provisions- IBC	17/01/2023	memo party missing and page 7-8 page missing and e-stamp paper missing and ticket not allowed mid on vakalatnama and need to sign every page in application and true copy missing	SANJEEV KUMAR CHOUDHARY
199	15/01/2023	Interlocutory Application (I.B.C)	710102006212023	COMPANY PETITION IB (IBC)/248(ND)2019	KANTI MOHAN RUSTAGI VS UTM ENGINEERING PVT LTD	Application under any other provisions- IBC	18/01/2023	Notary Verify is Wrong in Affidavit and Affidavit Not Clear	Kanti
200	15/01/2023	Interlocutory Application (I.B.C)	710102006232023	COMPANY PETITION IB (IBC)/1081(PB)2016	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Application under any other provisions- IBC	18/01/2023	Notary Verify is Wrong in Affidavit	Kanti
201	16/01/2023	Interlocutory Application (I.B.C)	710102006592023	COMPANY PETITION IB (IBC)/440(ND)2021	UFTULTRA FACILITY MANAGEMENT PVT. LTD. VS UFTULTRA FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	19/01/2023	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	GOVIND
202	15/01/2023	Interlocutory Application (I.B.C)	710102006302023	COMPANY PETITION IB (IBC)/1689(PB)2019	RAJIV BAJAJ VS UFTULTRA FACILITY MANAGEMENT PVT. LTD.	Application under any other provisions- IBC	18/01/2023	Page No. 27-151True Copy Sign Missing in Annexure	RAJIV BAJAJ
203	15/01/2023	Interlocutory Application (I.B.C)	710102006182023	COMPANY PETITION IB (IBC)/445(ND)2020	JASODA GULLIYA VS UFTULTRA FACILITY MANAGEMENT PVT. LTD.	Application under any other provisions- IBC	18/01/2023	Affidavit Incomplete	SUMAN KUMAR VERMA
204	16/01/2023	Interlocutory Application (I.B.C)	710102006552023	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS UFTULTRA FACILITY MANAGEMENT PVT. LTD.	Application under any other provisions- IBC	20/01/2023	page number missing in index	CA. Reshma Mittal
205	16/01/2023	Interlocutory Application (I.B.C)	710102006532023	COMPANY PETITION IB (IBC)/3105(ND)2019	RESHMA MITTAL VS UFTULTRA FACILITY MANAGEMENT PVT. LTD.	Application under any other provisions- IBC	20/01/2023	page number wrong index	CA. Reshma Mittal
206	16/01/2023	Interlocutory Application (I.B.C)	710102006762023	COMPANY PETITION IB (IBC)/2690(ND)2019	AISHWARYA MOHAN GAHRANA VS UFTULTRA FACILITY MANAGEMENT PVT. LTD.	Application under any other provisions- IBC	20/01/2023	true copy missing	A M Gahrana

207	16/01/2023	Interlocutory Application (I.B.C)	710102006692023	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS MR. KARAN RASTOGI	Rule 11 of NCLT, 2016	20/01/2023	page number 22 translate to english and section not mention in index	ABHISHEK DEVGAN
208	16/01/2023	Interlocutory Application (I.B.C)	710102006722023	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS MS. MEETA RASTOGI	Rule 11 of NCLT, 2016	20/01/2023	page number 22 not clear and section not mention in index	ABHISHEK DEVGAN
209	16/01/2023	Interlocutory Application (I.B.C)	710102006562023	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS MS. MEETA RASTOGI	Application under any other provisions- IBC	20/01/2023	page number wrong index	CA. Reshma Mittal
210	17/01/2023	Restoration Application (IBC)	710102007252023	COMPANY PETITION IB (IBC)/214(ND)2020	BRILLTECH ENGINEERS PRIVATE LIMITED VS JASMINE BUILDSMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/01/2023	case type wrong	ANKUR
211	16/01/2023	Interlocutory Application (I.B.C)	710102006922023	COMPANY PETITION IB (IBC)/263(PB)2018	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Application under any other provisions- IBC	17/01/2023	Page No. 16 A, Page Missing in PDF	Astha Nigam
212	13/01/2023	Interlocutory Application (I.B.C)	710102005262023	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS M/S CENTURY COMMUNICATION LTD.	Application under any other provisions- IBC	17/01/2023	Section Not Mentioned in Index	HARVINDER
213	13/01/2023	Company Application(Companies Act)	710102005272023	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	17/01/2023	9-12,16-18 not clear page and need to sign every page in application	Archana Lakhotia
214	17/01/2023	Interlocutory Application (I.B.C)	710102007192023	COMPANY PETITION IB (IBC)/693(ND)2022	ASHISH SINGH VS ANJU SAHNI	Application under any other provisions- IBC	17/01/2023	page 7 not clear and page number missing after 36 page and please separate file application	Ashish
215	13/01/2023	Interlocutory Application (I.B.C)	710102005042023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF KANIK ELECTRONICS PRIVATE LIMITED VS ANJU SAHNI	Application under any other provisions- IBC	17/01/2023	IB Not Mentioned in Main Case	AMAR VIVEK
216	13/01/2023	Interlocutory Application (I.B.C)	710102004682023	COMPANY PETITION IB (IBC)/2970(ND)2019	ASHISH SINGH VS ANJU SAHNI	Application under any other provisions- IBC	17/01/2023	17-22 not clear page	Ashish Singh
217	16/01/2023	Interlocutory Application (I.B.C)	710102006972023	COMPANY PETITION IB (IBC)/661(PB)2021	EBIX VAYAM TECHNOLOGIES PVT. LTD VS DBIL	Sec 60(5)	18/01/2023	page number 23-31,66,78,92-96,99-101, 104-124,128-144,162 not clear page	Mounika Donur
218	14/01/2023	Interlocutory Application (I.B.C)	710102005552023	COMPANY PETITION IB (IBC)/501(ND)2022	SANJAY AGRAWAL VS DBIL	Application under any other provisions- IBC	18/01/2023	merge into one pdf	Sanjay
219	18/01/2023	Interlocutory Application (I.B.C)	710102007712023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS SUNILA CHHABRA	Sec 60(5)	20/01/2023	due payment other section rule 11	Rakesh Kumar Jindal
220	18/01/2023	Restoration Application (IBC)	710102007852023	COMPANY PETITION IB (IBC)/740(PB)2021	HARISH KUMAR VS SOLITAIRE INFOMEDIA PRIVATE LIMITED	Application under any other provisions- IBC	20/01/2023	memo party missing and ticket not allowed mid on vakalatnama and court fee rs.1 missing and applicant sign missing in prayer and section wrong	JAVED KHAN
221	17/01/2023	Interlocutory Application (I.B.C)	710102007472023	COMPANY PETITION IB (IBC)/1112(ND)2018	ATUL KUMAR KANSAL VS SOLITAIRE INFOMEDIA PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	19/01/2023	Main Case Wrong in PDF	R K GUPTA
222	17/01/2023	Interlocutory Application (I.B.C)	710102007582023	COMPANY PETITION IB (IBC)/490(ND)2022	MR. RAM RATTAN GOYAL VS STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18/01/2023	Memo Party Missing	Rajat Srivastava
223	17/01/2023	Interlocutory Application (I.B.C)	710102007592023	COMPANY PETITION IB (IBC)/489(ND)2022	DEEPAK GOYAL VS STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18/01/2023	Memo Party Missing	Rajat Srivastava
224	17/01/2023	Interlocutory Application (I.B.C)	710102007702023	COMPANY PETITION IB (IBC)/721(ND)2021	DEPUTY COMMISSIONER OF INCOME TAX VS MOHD. NAZIM KHAN RP OF M/S VA REALCON PVT LTD.	Sec 60(5)	18/01/2023	section wrong according your pdf and 19-21 not clear page	PUNEET
225	18/01/2023	Company Application(Companies Act)	710102007692023	COMPANY PETITION (COMPANIES ACT)/11(ND)2023	HARI RAM KHATRI VS INTACT TRANSPORT PRIVATE LIMITED	Application under any other provisions ,Rule 11 of NCLT	18/01/2023	memo party missing	SONU
226	16/01/2023	Interlocutory Application (I.B.C)	710102006732023	COMPANY PETITION IB (IBC)/837(ND)2022	SIDBI THROUGH RP VS MS. SONALI RASTOGI	Rule 11 of NCLT, 2016	20/01/2023	section not mention in index and page 22 translate to english	ABHISHEK DEVGAN
227	16/01/2023	Interlocutory Application (I.B.C)	710102006512023	COMPANY PETITION IB (IBC)/376(ND)2020	STATE BANK OF INDIA VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Application under any other provisions- IBC	20/01/2023	due payment other section and page 154-156 page missing	MITAL AND MITAL
228	16/01/2023	Interlocutory Application (I.B.C)	710102006672023	COMPANY PETITION IB (IBC)/832(ND)2022	SIDBI THROUGH RP VS MS. RANI RASTOGI	Rule 11 of NCLT, 2016	20/01/2023	page number 22 translate to english and section not mention in index	ABHISHEK DEVGAN
229	16/01/2023	Interlocutory Application (I.B.C)	710102006582023	COMPANY PETITION IB (IBC)/76(PB)2018	RESHMA MITTAL VS MS. RANI RASTOGI	Application under any other provisions- IBC	20/01/2023	double page number 5 index	CA. Reshma Mittal

230	19/01/2023	Interlocutory Application (I.B.C)	710102008372023	COMPANY PETITION IB (IBC)/440(ND)2021	MR SANDEEP GUPTA VS SH. MANOHAR LAL VIJ	Sec 60(5)	20/01/2023	need to sign every page in application and welfare and court fee missing and page 126 missing	Vivek
231	16/01/2023	Miscellaneous Application (IBC)	710102006942023	COMPANY PETITION IB (IBC)/373(ND)2020	MITHU CHOWDHURY VS INVEST CARE REAL ESTATE OPPORTUNITY LLP	Sec 60(5)	20/01/2023	case type wrong and memo party missing and due payment other section	Pawas Kulshrestha
232	16/01/2023	Interlocutory Application (I.B.C)	710102006682023	COMPANY PETITION IB (IBC)/833(ND)2022	SIDBI THROUGH RP VS MS. MADHU RASTOGI	Rule 11 of NCLT, 2016	20/01/2023	section not mention in index and page 22 translate to english	ABHISHEK DEVGAN
233	13/01/2023	Interlocutory Application (I.B.C)	710102004962023	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR SHARMA VS MACRO COMMERCE PVT LTD	Application under any other provisions- IBC	20/01/2023	DD NOT SUBMITTED	anil Kumar sharma
234	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
235	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
236	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
237	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
238	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
239	19-01-2023	0710102084492021(No.of Docs 1)	0710102084492021/3	COMPANY PETITION IB (IBC)/748(ND)2021	CRAYONS ADVERTISING PRIVATE LIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	21-01-2023	Page No. Missing in PDF and Index and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	alphaconsultants.225
240	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
241	19-01-2023	0710102074402022(No.of Docs 2)	0710102074402022/2	COMPANY PETITION IB (IBC)/744(ND)2022	ADVANI PVT LTD VS. STARLIT POWER SYSTEMS LIMITED	IBC under Sec 7	21-01-2023	Affidavit Back Date and Address Missing in Affidavit	SALUJA
242	19-01-2023	0710102104502019(No.of Docs 1)	0710102104502019/16	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	21-01-2023	Pagination Wrong in PDF According your Index	bhavanaduhoon
243	19-01-2023	0710102106392022(No.of Docs 1)	0710102106392022/1	MISCELLANEOUS APPLICATION (IBC)/5(ND)2022	T.S. MURLI VS. LIQUIDATOR OF HELPLINE HOSPITALITY PVT. LTD. THROUGH MR. SARVESH KASHYAP	Application under any other provisions- IBC	21-01-2023	Page No. 32-111 Need to English Translate Copy	indiajuris
244	19-01-2023	0710102059062022(No.of Docs 2)	0710102059062022/6	INTERLOCUTORY APPLICATION (I.B.C)/3547(ND)2022	UTKARSH JAIN VS. HDB FINANCIAL SERVICES LIMITED	Sec 60(5)	21-01-2023	Need to Applicant Sign on Every Pages in Written Submissions	chandnisadana
245	19-01-2023	0710102073012021(No.of Docs 3)	0710102073012021/7	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	21-01-2023	Vakalatnama Not Clear	garv_malhotra@yahoo.
246	19-01-2023	0710102099222022(No.of Docs 2)	0710102099222022/2	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21-01-2023	Affidavit Verify Place in Wrong	ayushbhatia
247	19-01-2023	0710102103022022(No.of Docs 1)	0710102103022022/1	INTERLOCUTORY APPLICATION (I.B.C)/6300(ND)2022	DEEPAK KUMAR GARG VS	Application under any other provisions- IBC	21-01-2023	Pagination Wrong in PDF According your Index	mohit.nandwani
248	19-01-2023	0710102103832022(No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	21-01-2023	Index Missing and E-Stamp Paper Missing and Vakalatnama Incomplete	Rashmip
249	19-01-2023	0710102105822022(No.of Docs 1)	0710102105822022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/124(ND)2022	HRUTVY TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-01-2023	Page No. 11-13 True Copy Sign Missing	naresh@gmail.com
250	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in



251	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
252	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
253	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
254	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
255	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
256	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
257	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
258	19-01-2023	0710102101172022(No.of Docs 2)	0710102101172022/2	INTERLOCUTORY APPLICATION (I.B.C)/5980(ND)2022	DAUPHIN CABLES PRIVATE LIMITED VS. PARVEEN BANSAL	Sec 60(5)	21-01-2023	Need to Applicant Sign on Every Pages in Written Submissions	nclt@clp
259	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
260	19-01-2023	0710102072502022(No.of Docs 4)	0710102072502022/3	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	21-01-2023	Master Index Missing	apoorv@cjalaw.in
261	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
262	16-01-2023	0710102040332022(No.of Docs 22)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	20-01-2023	Volume Wise Index Missing and Extra Document Deleted	rhea.dube
263	16-01-2023	0710102040332022(No.of Docs 22)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	20-01-2023	Volume Wise Index Missing and Extra Document Deleted	rhea.dube
264	9/11/2022	0710102092472022(No.of Docs 0)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	20-01-2023	E-Stamp Paper Missing	
265	9/11/2022	0710102092472022(No.of Docs 0)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	20-01-2023	E-Stamp Paper Missing	
266	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
267	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
268	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
269	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
270	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
271	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
272	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
273	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
274	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
275	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
276	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
277	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
278	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
279	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis

280	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
281	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
282	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
283	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
284	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
285	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
286	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
287	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
288	19-01-2023	0710102045442022(No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	20-01-2023	Sign msising in Pages 1 to 28 according to PDF, Pages 110,111 according to PDF Not CLear, True Copy sign msising in Pages 372 to 393 according to PDF, Pages 401 to 423,427 according to PDF Not CLear,	anirbanlaw@66
289	16-01-2023	0710102076492019(No.of Docs 2)	0710102076492019/13	COMPANY PETITION IB (IBC)/917(ND)2019	VED CONTRACTS PRIVATE LIMITED VS. RG INFRABUILD PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Need to Applicant Sign on Every Pages in Reply and Wrong Arrange Page in PDF According your Index and Page No. 53-86 True Copy Sign Missing	uditkishan
290	16-01-2023	0710102076492019(No.of Docs 2)	0710102076492019/13	COMPANY PETITION IB (IBC)/917(ND)2019	VED CONTRACTS PRIVATE LIMITED VS. RG INFRABUILD PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Need to Applicant Sign on Every Pages in Reply and Wrong Arrange Page in PDF According your Index and Page No. 53-86 True Copy Sign Missing	uditkishan
291	19-01-2023	0710102000612023(No.of Docs 2)	0710102000612023/7	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-01-2023	Board resolution missing.	agrawalchambers1
292	19-01-2023	0710102000612023(No.of Docs 2)	0710102000612023/8	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-01-2023	SPA not notorised.	agrawalchambers1
293	18-01-2023	0710102046992022(No.of Docs 1)	0710102046992022/3	COMPANY PETITION IB (IBC)/553(ND)2022	STATE BANK OF INDIA VS. PREM CHAND GARG	Section 95(1)	20-01-2023	Tracking Report - different	ankurmittallawyer@gm
294	14-02-2022	0710102012492022(No.of Docs 0)	0710102012492022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-01-2023	Page No. Missing in Index and PDF and Some Pages Not Clear and Master Index Missing and Volume- 2 Index Missing and True Copy Sign Missing in Annexure and Need to English Translate Copy	
295	3/3/2021	0710102018272021(No.of Docs 0)	0710102018272021/4	INTERLOCUTORY APPLICATION (I.B.C)/1308(ND)2021	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 60(5)	20-01-2023	Address Verify Wrong in Affidavit	
296	19-01-2023	0710102090652022(No.of Docs 3)	0710102090652022/1	INTERLOCUTORY APPLICATION (I.B.C)/6113(ND)2022	ANIL TAYAL RESOLUTION PROFESSIONAL FOR HORIZON BUILDCON PRIVATE LIMITED VS. HORIZON BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	20-01-2023	Page No. 67-83 86-88, Need to English Translate Copy and Page No. 88- 313 True Copy Sign Missing and Volume Wise Index Missing	nattasha.garg
297	18-01-2023	0710102093462022(No.of Docs 1)	0710102093462022/1	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2022	STATE BANK OF INDIA VS. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec. 45 (1)	20-01-2023	Tracking Report - different	ankurmittallawyer@gm
298	12/5/2022	0710102037502022(No.of Docs 0)	0710102037502022/3	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2022	JALESH KUMAR GROVER VS. V K G ASSOCIATIES THROUGH JASWINDER SHARMA	Application under any other provisions- IBC	20-01-2023	Address Verify Wrong in Affidavit	
299	9/11/2022	0710102092472022(No.of Docs 0)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	20-01-2023	E-Stamp Paper Missing	
300	9/11/2022	0710102092472022(No.of Docs 0)	0710102092472022/2	INTERLOCUTORY APPLICATION (I.B.C)/5718(ND)2022	ANURAG SINSINWAR VSPRABHAKAR KUMAR	Sec 60(5)	20-01-2023	E-Stamp Paper Missing	

301	19-01-2023	0710102061812022(No.of Docs 2)	0710102061812022/2	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	20-01-2023	Need to Applicant Sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 12-23 True Copy Sign Missing	swarup2052
302	15-01-2023	0710102021292020(No.of Docs 1)	0710102021292020/3	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	SUNGIL INDIA PVT LTD	Application under any other provisions- IBC	20-01-2023	Need to File in IA	IP12483
303	16-01-2023	0710102040332022(No.of Docs 22)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	20-01-2023	Volume Wise Index Missing and Extra Document Deleted	rhea.dube
304	16-01-2023	0710102040332022(No.of Docs 22)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	20-01-2023	Volume Wise Index Missing and Extra Document Deleted	rhea.dube
305	16-01-2023	0710102075142022(No.of Docs 2)	0710102075142022/3	INTERLOCATORY APPLICATION (I.B.C)/4470(ND)2022	VIVEK SHARMA VS. CHANDRESH JAJOO	19(2)	20-01-2023	Ticket Not Allowed Mid on Vakalatnama	t.sanskriti.ac
306	17-01-2023	0710102015402018(No.of Docs 1)	0710102015402018/34	COMPANY PETITION IB (IBC)/1362(PB)2018	ICICI BANK LIMITED VS. JYOTI BUILDTECH PVT LTD	IBC under Sec 7	20-01-2023	Need to Applicant Sign on Every Pages in Written Submissions	vijender@vsa.net.in
307	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-01-2023	Page No. 31-37 Page No. Missing in PDF and Page No. 252-255, 262-266, Page Not clear	
308	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-01-2023	Page No. 31-37 Page No. Missing in PDF and Page No. 252-255, 262-266, Page Not clear	
309	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-01-2023	Page No. 31-37 Page No. Missing in PDF and Page No. 252-255, 262-266, Page Not clear	
310	11/7/2022	0710102053982022(No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-01-2023	Page No. 31-37 Page No. Missing in PDF and Page No. 252-255, 262-266, Page Not clear	
311	1/3/2022	0710102016712022(No.of Docs 0)	0710102016712022/3	COMPANY PETITION IB (IBC)/438(PB)2022	PAISALO DIGITAL LIMITED VS. AMIPRABHU DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	20-01-2023	Address Missing in Affidavit	
312	1/4/2022	0710102025242022(No.of Docs 0)	0710102025242022/8	COMPANY PETITION IB (IBC)/263(ND)2022	DELTRON LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Pagination Wrong According your Index	
313	18-01-2023	0710102046982022(No.of Docs 1)	0710102046982022/3	COMPANY PETITION IB (IBC)/555(ND)2022	STATE BANK OF INDIA VS. ANITA GARG	Section 95(1)	20-01-2023	Tracking Report - different	ankurmittalawyer@gm
314	7/9/2020	0710102086042020(No.of Docs 0)	0710102086042020/3	INTERLOCATORY APPLICATION (I.B.C)/3683(PB)2020	VIJAY KUMAR SURI VS. M/S EARTH BUILDPROP PVT LTD	Sec 60(5)	20-01-2023	Notary Stamp Missing in E-Stamp Paper	
315	19-01-2023	0710102092462021(No.of Docs 1)	0710102092462021/12	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	20-01-2023	Page No. Missing in PDF and Index and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	alphaconsultants.225
316	18-01-2023	0710102069372020(No.of Docs 2)	0710102069372020/5	COMPANY PETITION IB (IBC)/249(ND)2021	ANURAG RASTOGI VS. CHARMS INDIA PVT. LTD.	IBC under Sec 7	20-01-2023	Need to Applicant Sign on Every Pages in Written Submission	Shekhar12@
317	19-01-2023	0710102061812022(No.of Docs 2)	0710102061812022/1	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	20-01-2023	Separately Filed Rejoinder and Reply and Need to Applicant Sign on Every Pages in Reply and 1 Rs. Court Fess Missing in Vakalatnama and E-Stamp paper Missing	Advocate Abhas
318	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	20-01-2023	Page NO. 532 - 543 Need to English Translate Copy	
319	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	20-01-2023	Page NO. 532 - 543 Need to English Translate Copy	
320	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	20-01-2023	Page NO. 532 - 543 Need to English Translate Copy	

321	6/12/2021	0710102088952021(No.of Docs 0)	0710102088952021/7	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED VS. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	20-01-2023	Page NO. 532 - 543 Need to English Translate Copy	
322	17-01-2023	0710102076222020(No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-01-2023	Page No. 5- 601 True Copy Sign Missing in Annexures	nazim@1234
323	14-01-2023	0710102099752022(No.of Docs 1)	0710102099752022/2	INTERLOCUTORY APPLICATION (I.B.C)/6022(ND)2022	SAPAN MOHAN GARG VS. SUDHIR CHAMANLAL GUPTA	Application under any other provisions- IBC	20-01-2023	Affidavit verification date Not Clear	admin@chandhiok.com
324	16-01-2023	0710102003322019(No.of Docs 2)	0710102003322019/2	COMPANY PETITION IB (IBC)/4564(ND)2019	KEDARNATH GUPTA	Sec 60(5)	20-01-2023	Wrongly Filed here	omar.hoda
325	19-01-2023	0710102103832022(No.of Docs 3)	0710102103832022/3	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	20-01-2023	Index Missing and E-Stamp Paper Missing and Vakalatnama Incomplete	Rashmip
326	16-01-2023	0710102088822022(No.of Docs 2)	0710102088822022/3	COMPANY PETITION IB (IBC)/867(ND)2022	KISTEN REALTECH PRIVATE LIMITED VS. AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Page No. Missing in Index and PDF and E-Stamp Paper Missing and Affidavit Incomplete	siddharth bhatti
327	5/11/2022	0710102091322022(No.of Docs 0)	0710102091322022/1	COMPANY APPEAL(COMPANIES ACT)/237(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (RESPONSE LOGISTICS PVT. LTD.)	Sec 252 (3) - By Government Body	20-01-2023	Page No. 10 Missing in PDF According your Index	
328	16-11-2022	0710102094912022(No.of Docs 0)	0710102094912022/2	COMPANY PETITION IB (IBC)/857(ND)2022	ONE ACRE FUND PRIVATE LIMITED	IBC Section 59	20-01-2023	Page No. Missing in PDF According your Index	
329	18-01-2023	0710102093462022(No.of Docs 1)	0710102093462022/2	INTERLOCUTORY APPLICATION (I.B.C)/6052(ND)2022	STATE BANK OF INDIA VS. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec. 45 (1)	20-01-2023	Tracking Report - different	ankurmittallawyer@gm
330	17-01-2023	0710102100032022(No.of Docs 2)	0710102100032022/1	COMPANY PETITION (COMPANIES ACT)/1(ND)2023	SPARSH INDUSTRIES PRIVATE LIMITED	Sec. 441	20-01-2023	Index Missing and Order Missed	ANKIT33322
331	18-01-2023	0710102075402022(No.of Docs 2)	0710102075402022/3	CONTEMPT PETITION (IBC)/24(ND)2022	DEEPAK KUMAR GARG VS. PANOPTES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-01-2023	Page No. 27-53 Page Not clear	karanjawala
332	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
333	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
334	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
335	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
336	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
337	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
338	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
339	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
340	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
341	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
342	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish

343	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
344	17-01-2023	0710102094062022(No.of Docs 1)	0710102094062022/1	INTERLOCUTORY APPLICATION (I.B.C)/6109(ND)2022	OM TELECOM LOGISTICS PRIVATE LIMITED VSMKY CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	20-01-2023	Counsel Detail Missing in After Index	carakagarwal
345	17-01-2023	0710102075162022(No.of Docs 2)	0710102075162022/4	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	20-01-2023	Index Wrong and True Copy Sign Missing in Annexures	csnitin123
346	16-01-2023	0710102016712022(No.of Docs 2)	0710102016712022/2	COMPANY PETITION IB (IBC)/438(PB)2022	PAISALO DIGITAL LIMITED VS. AMIPRABHU DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	20-01-2023	True Copy not mentioned in Pages 51 to 78 according to PDF	HARSHAL240
347	14-01-2023	0710102057602022(No.of Docs 1)	0710102057602022/5	COMPANY PETITION (COMPANIES ACT)/124(ND)2022	SNEHLATA VS. DOON HATCHERIES LIMITED	Sec. 241(1),Sec. 242(4)	20-01-2023	Wrongly Filed	mohitdram
348	14-01-2023	0710102117032020(No.of Docs 1)	0710102117032020/3	INTERLOCUTORY APPLICATION (I.B.C)/1013(ND)2021	SUDHIR SALES & SERVICES LTD VS. VALAYA CLOTHING PVT LTD	Sec 60(5)	20-01-2023	Index msising, One rupee Court Fee stamp msising in Vakalatnama	juris@hemantgupta.co
349	16-01-2023	0710102023522021(No.of Docs 1)	0710102023522021/1	INTERLOCUTORY APPLICATION (I.B.C)/3177(ND)2021	ZAPDOR ENGINEERING PRIVATE LIMITED VS. TRANSRAIL LIGHTING LIMITED	Application under any other provisions- IBC	20-01-2023	True Copy sign msising in Pages 8 to 100 according to PDF	adityasinha
350	17-01-2023	0710102032072018(No.of Docs 1)	0710102032072018/21	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Index msising	susnee
351	19-01-2023	0710102086392022(No.of Docs 1)	0710102086392022/1	COMPANY PETITION IB (IBC)/842(ND)2022	CANNES PROPERTY MANAGEMENT SERVICESPRIVATE LIMITED VS. M/S PRESTIGE BUILDCON PVT. LTD.	IBC Under Sec 9	20-01-2023	Incomplete Documents	legalrajnish
352	19-01-2023	0710102086392022(No.of Docs 1)	0710102086392022/2	COMPANY PETITION IB (IBC)/842(ND)2022	CANNES PROPERTY MANAGEMENT SERVICESPRIVATE LIMITED VS. M/S PRESTIGE BUILDCON PVT. LTD.	IBC Under Sec 9	20-01-2023	Pagination Wrong According your Index	legalrajnish
353	16-01-2023	0710102076492019(No.of Docs 2)	0710102076492019/13	COMPANY PETITION IB (IBC)/917(ND)2019	VED CONTRACTS PRIVATE LIMITED VS. RG INFRABUILD PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Need to Applicant Sign on Every Pages in Reply and Wrong Arrange Page in PDF According your Index and Page No. 53-86 True Copy Sign Missing	uditkishan
354	16-01-2023	0710102076492019(No.of Docs 2)	0710102076492019/13	COMPANY PETITION IB (IBC)/917(ND)2019	VED CONTRACTS PRIVATE LIMITED VS. RG INFRABUILD PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Need to Applicant Sign on Every Pages in Reply and Wrong Arrange Page in PDF According your Index and Page No. 53-86 True Copy Sign Missing	uditkishan
355	31-08-2022	0710102071132022(No.of Docs 0)	0710102071132022/4	COMPANY PETITION IB (IBC)/647(ND)2022	/S SHUBHAM STEEL INDUSTRIES VS. PRIME GOLD -SAIL JVC LIMITED	IBC Under Sec 9	20-01-2023	Judgement and Written Submissions Separately Filed	
356	17-01-2023	0710102015442021(No.of Docs 1)	0710102015442021/6	COMPANY PETITION IB (IBC)/191(ND)2021	SHERA ENERGY PRIVATE LIMITED VS. KOTSONS PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Counsel Sign Missing After Index	amicuslegal
357	16-01-2023	0710102059732022(No.of Docs 2)	0710102059732022/5	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS. M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	20-01-2023	Sign missing in Pages 1 to 13 according to PDF, E-stamp msising, Page 19 according to PDF is Handwritten, True Copy sign msising in Pages 17 to 39 according to PDF	tandtlaw
358	16-01-2023	0710102105002022(No.of Docs 2)	0710102105002022/2	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2022	MANOHAR LAL VIJ VSIDFC FIRST BANK LTD.	19(2)	20-01-2023	Need to Applicant Sign on Every Pages in Reply and Page No. 34-38 True Copy Sign Missing	KAYconnect

359	18-01-2023	0710102093642022(No.of Docs 2)	0710102093642022/2	COMPANY PETITION IB (IBC)/848(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	IBC under Sec 7	20-01-2023	25 Rs. Welfare and 3 Rs, Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	aaryan@sastralegal
360	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
361	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
362	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
363	29-12-2022	0710102073532022(No.of Docs 2)	0710102073532022/2	COMPANY PETITION IB (IBC)/722(ND)2022	RAJSURAJ FINCAP PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	IBC Section 59	20-01-2023	Wrongly Filed Need to be Company Petition	advawnish
364	14-01-2023	0710102117032020(No.of Docs 2)	0710102117032020/2	INTERLOCUTORY APPLICATION (I.B.C)/1013(ND)2021	SUDHIR SALES & SERVICES LTD VS. VALAYA CLOTHING PVT LTD	Sec 60(5)	20-01-2023	True Copy sign msising in Pages 13 to 22 according to PDF	Juris@hemantgupta.co
365	15-01-2023	0710102086322022(No.of Docs 1)	0710102086322022/1	INTERLOCUTORY APPLICATION (I.B.C)/5126(ND)2022	KIRAN MARTIN GOLLA	Application under any other provisions- IBC	20-01-2023	Need to File in IA	IP12483
366	16-01-2023	0710102015072022(No.of Docs 2)	0710102015072022/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4),Application under any other provisions ,Rule 11 of NCLT	20-01-2023	Sign msising in Pages 1 to 19 according to PDF	wittonslaw
367	16-01-2023	0710102041692022(No.of Docs 2)	0710102041692022/2	COMPANY PETITION IB (IBC)/458(ND)2022	M/S AYAAN TRADING VS. KATYAYINI PAPER MILLS PVT. LTD	IBC Under Sec 9	20-01-2023	One rupee Court Fee stamp msising in Vakalatnama	amitgoel120
368	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
369	3/1/2023	0710102062652022(No.of Docs 2)	0710102062652022/5	COMPANY PETITION IB (IBC)/654(ND)2022	AGEO TECHNOLOGIES PRIVATE LIMITED	IBC Section 59	20-01-2023	Advocate address details msising in Affidavit	karan.legalis
370	19-01-2023	0710102104712022(No.of Docs 1)	0710102104712022/2	COMPANY PETITION (COMPANIES ACT)/236(ND)2022	SANJAY SAWHNEY VS. NARESH KUMAR JAGGI	Sec. 241(1),Sec. 242(4),Sec. 244(1)	19-01-2023	True Copy Sign are Missing.	rrglawoffice
371	18-01-2023	0710102136162019(No.of Docs 2)	0710102136162019/49	COMPANY APPLICATION(IBC)/1342(ND) 2019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	19-01-2023	Sign missing in Pages 1 to 10 according to PDF	anirbanlaw@66
372	18-01-2023	0710102104712022(No.of Docs 2)	0710102104712022/1	COMPANY PETITION (COMPANIES ACT)/236(ND)2022	SANJAY SAWHNEY VS. NARESH KUMAR JAGGI	Sec. 241(1),Sec. 242(4),Sec. 244(1)	19-01-2023	translate the Page No:61-62,77.	rohitgandhi
373	18-01-2023	0710102045442022(No.of Docs 2)	0710102045442022/4	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	19-01-2023	Sign msising in Pages 1 to 16 according to PDF	anirbanlaw@66
374	18-01-2023	0710102136162019(No.of Docs 5)	0710102136162019/50	COMPANY APPLICATION(IBC)/1342(ND) 2019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	19-01-2023	Sign msising in Pages 1 to 28 according to PDF, Pages 110,111 according to PDF Not Clear, True Copy sign msising in Pages 253 to 382 and 502 to 508,519 to 525 according to PDF	anirbanlaw@66
375	13-01-2023	0710200000612011(No.of Docs 4)	0710200000612011/4	COMPANY PETITION (COMPANIES ACT)/22(ND)2011	NISHI GUPTA VS MANOHAR LAL GUPTA AND CO. PVT	Application under any other provisions	18-01-2023	Master Index Missing and Page No. 1-474 True Copy Sign Missing and Counsel Detail Missing After Index in Volumes	Ashok Kumar Jain
376	17-01-2023	0710102012072019(No.of Docs 1)	0710102012072019/7	COMPANY PETITION IB (IBC)/464(ND)2019	ASHIKA CREDIT CAPITAL LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	18-01-2023	Index msising	cs.aaa.2014
377	9/1/2023	0710102097902020(No.of Docs 2)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N JJEWELLERY PRIVATE LIMITED	Rule 11 of NCLT	18-01-2023	Page No. Missing in PDF According your Index	tarun@1234
378	12/1/2023	0710102100982022(No.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	18-01-2023	True Copy not mentioned in Pages 9 to 16 according to PDF	Jmrk205
379	14-01-2023	0710102000102008(No.of Docs 1)	0710102000102008/4	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	18-01-2023	Ticket Not Allowed Mid on Vakalatnama	advyashodhara
380	13-01-2023	0710200001862016(No.of Docs 5)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	18-01-2023	Volume Wise Index Missing	PareeshVirmani

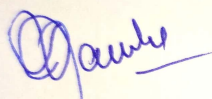
381	13-01-2023	0710200001862016(No.of Docs 5)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	18-01-2023	Volume Wise Index Missing	PareeshVirmani
382	20-12-2022	0710102096512022(No.of Docs 2)	0710102096512022/4	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	18-01-2023	Letter not mentioned in Index	advaniket1
383	20-12-2022	0710102096512022(No.of Docs 2)	0710102096512022/4	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	18-01-2023	Letter not mentioned in Index	advaniket1
384	13-01-2023	0710102095302022(No.of Docs 2)	0710102095302022/4	INTERLOCUTORY APPLICATION (I.B.C)/5864(ND)2022	MOHD NAZIM KHAN (APPLICATION FOR APPROVAL OF RESOLUTION PLAN_VA REALCON)	Application under any other provisions- IBC	18-01-2023	Main Case Number wrong, Advocate address details msising in Affidavit	prateekgupta123
385	9/1/2023	0710102097902020(No.of Docs 2)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N JJEWEELLERY PRIVATE LIMITED	Rule 11 of NCLT	18-01-2023	Page No. Missing in PDF According your Index	tarun@1234
386	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	18-01-2023	Index msising	
387	9/1/2023	0710102080872022(No.of Docs 1)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	18-01-2023	Wrongly Filed here	rakesh@12
388	9/1/2023	0710102080872022(No.of Docs 1)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	18-01-2023	Wrongly Filed here	rakesh@12
389	9/1/2023	0710102080872022(No.of Docs 1)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	18-01-2023	Wrongly Filed here	rakesh@12
390	9/1/2023	0710102080872022(No.of Docs 1)	0710102080872022/1	COMPANY PETITION IB (IBC)/749(ND)2022	MIS BISWA JANANI SERVICES VS. MIS ARY AN ISP AT AND POWER PVT LIMITED	IBC Under Sec 9	18-01-2023	Wrongly Filed here	rakesh@12
391	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	18-01-2023	Index msising	
392	20-12-2022	0710102096512022(No.of Docs 2)	0710102096512022/4	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	18-01-2023	Letter not mentioned in Index	advaniket1
393	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	18-01-2023	Index msising	
394	13-01-2023	0710200001862016(No.of Docs 5)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	18-01-2023	Volume Wise Index Missing	PareeshVirmani
395	13-01-2023	0710200001862016(No.of Docs 5)	0710200001862016/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	18-01-2023	Volume Wise Index Missing	PareeshVirmani
396	20-12-2022	0710102096512022(No.of Docs 2)	0710102096512022/4	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	18-01-2023	Letter not mentioned in Index	advaniket1
397	9/1/2023	0710102097902020(No.of Docs 2)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N JJEWEELLERY PRIVATE LIMITED	Rule 11 of NCLT	18-01-2023	Page No. Missing in PDF According your Index	tarun@1234
398	9/1/2023	0710102097902020(No.of Docs 2)	0710102097902020/2	COMPANY APPLICATION(COMPANIES ACT)/630(ND)2020	M. SONS GEMS N JJEWEELLERY PRIVATE LIMITED	Rule 11 of NCLT	18-01-2023	Page No. Missing in PDF According your Index	tarun@1234
399	12/1/2023	0710102059732022(No.of Docs 2)	0710102059732022/4	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS. M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	18-01-2023	Need to File in IA	GAURAVRAGHAV8B

400	10/5/2022	0710102037072022(No.of Docs 0)	0710102037072022/4	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED	Sec 241 (2)	18-01-2023	Index msising	
401	12/1/2023	0710102095282019(No.of Docs 1)	0710102095282019/13	COMPANY PETITION IB (IBC)/1456(PB)2019	SYNDICATE BANK VS. M/S INCOM WIRES & CABLES PVT. LTD.	IBC under Sec 7	18-01-2023	Need to File in IA	lprakeshJ3
402	22-11-2022	0710102096612022(No.of Docs 0)	0710102096612022/1	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	18-01-2023	Counsel details msising in Index	
403	13-01-2023	0710102102432022(No.of Docs 1)	0710102102432022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/341(PB)2022	CHANDRA MASAND VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT,Section 420	17-01-2023	E-stamp msising	nahata.company
404	28-10-2022	0710102088912022(No.of Docs 0)	0710102088912022/1	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	17-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	
405	28-10-2022	0710102088902022(No.of Docs 0)	0710102088902022/1	COMPANY PETITION IB (IBC)/833(ND)2022	SIDBI THROUGH RP VS. MS. MADHU RASTOGI	Section 95(1)	17-01-2023	Sign msising in Pages 1 to 6 according to PDF, Page 12 according to PDF in Hindi	
406	12/1/2023	0710102096512022(No.of Docs 2)	0710102096512022/15	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Affidavit verification msising	swapnilkhatri
407	12/1/2023	0710102011372022(No.of Docs 6)	0710102011372022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2022	FACISOL INFOTECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-01-2023	True Copy sign msising in Pages 5 to Last page of Affidavit Last Volume, Page Numbers not CLear in Volume 5 and also in Last Volume, Separate Volume 6 Index msising in Last Volume	videhvaish
408	28-10-2022	0710102088882022(No.of Docs 0)	0710102088882022/1	COMPANY PETITION IB (IBC)/838(ND)2022	SIDBI THROUGH RP VS. MR. DEEPAK RASTOGI	Section 95(1)	17-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	
409	12/1/2023	0710102096512022(No.of Docs 2)	0710102096512022/17	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Affidavit verification msising	swapnilkhatri
410	12/1/2023	0710102075062022(No.of Docs 2)	0710102075062022/4	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	17-01-2023	Main Case number msissing, Notary msising in E-stamp	Locus@123
411	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/14	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
412	13-01-2023	0710102102412022(No.of Docs 1)	0710102102412022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/340(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT,Section 420	17-01-2023	E-stamp msising	nahata.company
413	13-01-2023	0710102102322022(No.of Docs 1)	0710102102322022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/337(PB)2022	66. SH. MOTI MASAND DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT,Section 420	17-01-2023	E-stamp msising	nahata.company
414	12/1/2023	0710102049172022(No.of Docs 1)	0710102049172022/2	INTERLOCATORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	17-01-2023	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in Vakalatnama	anujksinha
415	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/10	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
416	12/1/2023	0710102096512022(No.of Docs 2)	0710102096512022/11	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Advocate address details msising in Affidavit, Affidavit verification msising	swapnilkhatri
417	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/12	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri



418	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/16	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Board Resolution msising, One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
419	12/1/2023	0710102077302022(No.of Docs 2)	0710102077302022/5	COMPANY PETITION IB (IBC)/761(ND)2022	STATE BANK OF INDIA VS. KOTSONS PVT LTD	IBC under Sec 7	17-01-2023	Wrongly Filed here	ANIRUTH@LEX-LEGAL.IN
420	16-01-2023	0710102106192020(No.of Docs 2)	0710102106192020/2	INTERLOCUTORY APPLICATION (I.B.C)/5356(ND)2020	SUNIL SACHDEVA VS. HALDIRAM FINCAP PVT. LTD.	Application under any other provisions- IBC	17-01-2023	Sub-Title msising in Page 1 according to PDF, Sign msising in Pages 1 to 7 according to PDF	ALOKPANDEYADVOCA TE
421	28-10-2022	0710102088982022(No.of Docs 0)	0710102088982022/1	COMPANY PETITION IB (IBC)/835(ND)2022	SIDBI THROUGH RP VS. MS. SUDHA RASTOGI	Section 95(1)	17-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	
422	28-10-2022	0710102088962022(No.of Docs 0)	0710102088962022/1	COMPANY PETITION IB (IBC)/837(ND)2022	SIDBI THROUGH RP VS. MS. SONALI RASTOGI	Section 95(1)	17-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	
423	28-10-2022	0710102088942022(No.of Docs 0)	0710102088942022/1	COMPANY PETITION IB (IBC)/832(ND)2022	SIDBI THROUGH RP VS. MS. RANI RASTOGI	Section 95(1)	17-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	
424	28-10-2022	0710102088932022(No.of Docs 0)	0710102088932022/1	COMPANY PETITION IB (IBC)/840(ND)2022	SIDBI THROUGH RP VS. MR. PARESH RASTOGI	Section 95(1)	17-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	
425	12/1/2023	0710102077662022(No.of Docs 2)	0710102077662022/1	COMPANY PETITION IB (IBC)/762(ND)2022	EAST COAST CONSTRUCTIONS AND INDUSTRIESLIMITED VS. EMAAR INDIA LIMITED	IBC Under Sec 9	17-01-2023	Need to File in IA	Lawsenate
426	17-01-2023	0710102088902022(No.of Docs 1)	0710102088902022/3	TRANSFER APPLICATION/30(PB)2022	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	17-01-2023	Back Date of Affidavit.	nidhimohanparashar
427	17-01-2023	0710102052592019(No.of Docs 4)	0710102052592019/10	COMPANY PETITION IB (IBC)/643(ND)2019	VINEET GUPTA AND REKHA GUPTA VS. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.	IBC under Sec 7	17-01-2023	Sign msising in Pages 1 to 4 according to PDF in Vineet Gupta Rejoinder document, True Copy sign msising in Pages 8 to 12 according to PDF, Rekha Gupta Rejoinder document should be filed in separate miscellaneous diary number	manishasaini06
428	16-01-2023	0710102001352023(No.of Docs 2)	0710102001352023/1	INTERLOCUTORY APPLICATION (I.B.C)/118(ND)2023	HALDIRAM FINCAP PVT. LTD. VSSUNIL SACHDEVA	Rule 11 of NCLT, 2016	17-01-2023	Need to Applicant Sign on Every Pages in Written Submission	ALOKPANDEYADVOCA TE
429	13-01-2023	0710102088302022(No.of Docs 4)	0710102088302022/2	INTERLOCUTORY APPLICATION (I.B.C)/5226(ND)2022	DEBASHISH NANDA VS. AMIT KATYAL & ORS	Sec 60(5)	17-01-2023	Three E-stamps msising in all three Affidavits, Court Fee stamp msising in Both the Vakalatnamas	vinod_83
430	12/1/2023	0710102096512022(No.of Docs 1)	0710102096512022/9	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Board Resolution msising, One rupee Court Fee stamp msising in Vakalatnama	swapnilkhatri
431	13-01-2023	0710102049172022(No.of Docs 2)	0710102049172022/4	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	17-01-2023	Sign msising in Pages 1 to 8 according to PDF, E-stamp msising, True Copy sign msising in Pages 11 to 15, 17 to 32 according to PDF, Page 15 according to PDF is Handwritten	ADVOCATEVNC
432	28-10-2022	0710102088922022(No.of Docs 0)	0710102088922022/1	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	17-01-2023	Sign msising in Pages 1 to 5 according to PDF, Page 12 according to PDF in Hindi	
433	17-01-2023	0710102061832022(No.of Docs 2)	0710102061832022/2	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	17-01-2023	Counsel details missing in Index, E-stamp msising	abhidec27
434	12/1/2023	0710102096512022(No.of Docs 2)	0710102096512022/13	COMPANY PETITION (COMPANIES ACT)/212(ND)2022	ANKIT SINGH VS. RUPIFI TECHNOLOGY SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	17-01-2023	Affidavit verification msising, True Copy sign msising in Pages 21 to 35 according to PDF	swapnilkhatri
435	12/1/2023	0710102000612023(No.of Docs 1)	0710102000612023/1	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. JKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-01-2023	Index msising	Keystone Partners

436	11/1/2023	0710102120062019(No.of Docs 2)	0710102120062019/37	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	16-01-2023	E-stamp and Affidavit not mentioned in Index	rkrmanbalaji@
437	11/1/2023	0710102120062019(No.of Docs 2)	0710102120062019/39	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	16-01-2023	E-stamp and Affidavit not mentioned in Index	rkrmanbalaji@
438	11/1/2023	0710102120062019(No.of Docs 2)	0710102120062019/36	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	16-01-2023	E-stamp and Affidavit not mentioned in Index	rkrmanbalaji@
439	11/1/2023	0710102120062019(No.of Docs 2)	0710102120062019/38	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	16-01-2023	E-stamp and Affidavit not mentioned in Index	rkrmanbalaji@
440	12/1/2023	0710102000612023(No.of Docs 1)	0710102000612023/2	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-01-2023	Index msising	Keystone Partners
441	11/1/2023	0710102003362023(No.of Docs 1)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	16-01-2023	Board Resolution msising	avinash.kaur
442	11/1/2023	0710102003362023(No.of Docs 1)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	16-01-2023	Board Resolution msising	avinash.kaur
443	11/1/2023	0710102003362023(No.of Docs 1)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	16-01-2023	Board Resolution msising	avinash.kaur
444	11/1/2023	0710102003362023(No.of Docs 1)	0710102003362023/1	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	16-01-2023	Board Resolution msising	avinash.kaur

  
**DALIP LAMBA**  
**ASSISTANT REGISTRAR**  
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**PRINCIPAL BENCH, NEW DELHI.**  
**ROOM NO:-103**  
**011-24361890**